



A BRIEF REPORT

OF

**THE BUSINESS TRANSACTED DURING THE
TENTH SESSION (27 JULY - 14 AUGUST, 2015)**

OF

THE SIXTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

**GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2015**

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PREFACE

This booklet contains statistical information of the business transacted by the Sixth Legislative Assembly of the State of Goa during its Tenth Session (27 July- 14 August, 2015).

PORVORIM – GOA
23/9/2015

N.B.SUBHEDAR
SECRETARY

A BRIEF RESUME OF THE BUSINESS TRANSACTED BY THE SIXTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS TENTH SESSION (27, 28, 29, 30, 31 JULY, 3, 4, 5, 6, 7, 10, 11, 12, 13 and 14 AUGUST, 2015

1. INTRODUCTION

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Smt. Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 25th June, 2015, summoned the Tenth Session of the Sixth Legislative Assembly of the State of Goa, which commenced on the 27th July, 2015 at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House has transacted an effective and significant business during its 15 sittings and had a total duration of 120 hours and 44 minutes.

2. OBITUARY REFERENCES

Shri Rajendra Arlekar, the Hon. Speaker, made Obituary References in respect of the passing away of the following distinguished luminaries:

- (i) Smt. Bimba Modak, veteran Marathi film actress and theatre artiste, passed away on the 28th April, 2015.
- (ii) Shri Mahadev. Shamba. Naik, veteran litterateur, author and playwright, passed away on the 9th May, 2015.
- (iii) Shri Ninad Bedekar, a renowned historian and author, passed away on the 10th May, 2015.
- (iv) Shri Bindumadhav Joshi, Founder and pioneer of the Indian Consumer Movement of India, passed away on the 10th May, 2015.
- (v) Shri Ashok Patole, veteran Marathi actor, director, playwright and theatre artiste, passed away on the 12th May, 2015.
- (vi) Shri Damodar Babol Shet Parkar, veteran freedom fighter, passed away on 13th May, 2015.

- (vii) Shri Emiliano Da Cruz, a renowned musician and violinist, passed away on the 15th May, 2015.
- (viii) Smt. Sudha Shivpuri, veteran film, television and theatre artiste, passed away on the 20th May, 2015.
- (ix) Smt. Meenaltai Pai, a noted social worker, whose contribution in the field of social service through the medium of Jeevanvidya Mission has been outstanding, passed away on the 22nd May, 2015.
- (x) Shri Prakash Korgaonkar, an eminent Bhajani Kalakar, singer and musician, passed away on the 22nd May, 2015.
- (xi) Shri Govindrao Adik, veteran former Member of Parliament of Rajya Sabha and Ex-Minister of Agriculture of Maharashtra, passed away on the 7th June, 2015.
- (xii) Shri Hemant Kanitkar, a cricket legend, passed away on the 9th June, 2015.
- (xiii) Shri Nek Chand, a Padma Shri awardee and creator of the iconic Rock Garden at Chandigarh, passed away on the 12th June, 2015.
- (xiv) Smt. Sheila Kaul, former Governor of Himachal Pradesh, Ex-Parliamentarian of the Lok Sabha and former Union Minister for Housing, Urban Development and Employment, passed away on the 13th June, 2015.
- (xv) Shri Charles Correa, globally acclaimed architect and an awardee of the prestigious Padmashri, Padma Vibhushan and Gomant Vibhushan, passed away on the 16th June, 2015.
- (xvi) Shri Pandurang Sonar Bhendalkar, veteran freedom fighter, passed away on the 18th June, 2015.
- (xvii) Sadguru Shri Parwadeshwar Maharaj of Bethoda Math at Gayatri Peeth and who was designated as the World Ambassador for Peace, passed away on the 22nd June, 2015.

- (xviii) Sister Nirmala, former Superior General and Head of the Missionaries of Charity and an awardee of the prestigious Padma Vibhushan, passed away on the 23rd June, 2015.
- (xix) Ms. Manorama Kotnis, a noted social worker, whose contribution in the field of social service has been significant, passed away on the 2nd July, 2015.
- (xx) Shri Deepak Walve, an eminent Goan educationist and theatre artiste, passed away on the 16th July, 2015.
- (xxi) Shri Carl D'Silva, a renowned Goan wildlife artist, passed away on the 19th July, 2015.
- (xxii) Shri R.S. Gavai, veteran and senior Leader of the Republican Party, who took part in the Ambedkar Movement and was also a former Rajya Sabha Member, passed away on the 25th July, 2015.
- (xxiii) Smt. Vasundhara Komkali, a veteran Hindustani classical singer and vocalist, passed away on the 29th July, 2015.
- (xxiv) Shri Kanta Ghatwal, a veteran freedom fighter from Shirgao and President of Freedom Fighters' Society, passed away on the 31st July, 2015.
- (xxv) Smt. Pramila Vishwanath Lawande, wife of late Shri Vishwanath Lawande, senior freedom fighter, who also took part in the Goa Freedom struggle, passed away on the 31st July, 2015.
- (xxvi) Shri Jose D'Souza, a photo journalist of 'Goa Today' magazine who was commonly known as Joel, passed away on the 5th August, 2015.
- (xxvii) Shri Balchandra (Anna) Pendharkar, an eminent stage artist, singer, director, musician and Head of the renowned institution 'Lalit Kaladarsh' passed away on the 10th August, 2015.
- (xxviii) Shri Lavuchandra Raghuvir Keni, a veteran freedom fighter from Mapusa, passed away on the 10th August, 2015.

The House paid its rich tributes and homage to these distinguished luminaries. The Obituary References were unanimously passed by the House and thereafter the House stood in silence for one minute as a mark of respect to the departed souls.

3. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 120 hours and 44 minutes.

Sl. No.	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hours	Minutes
1.	27.7.2015	11 30 AM to 1 03 PM	1	33
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 5 56 PM	1	26
2.	28.7.2015	11 30 AM to 1 08 PM	1	38
3.	29.7.2015	11 30 AM to 1 03 PM	1	33
		2 30 PM to 4 05 PM	1	35
		4 30 PM to 6 58 PM	2	28
4.	30.7.2015	11 30 AM to 1 00 PM	1	30
		2 30 PM to 4 00 PM	1	30
		4. 30 PM to 7 22 PM	2	52
5.	31.7.2015	11 30 AM to 1 30 PM	2	00
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 7 16 PM	2	36
6.	3.8.2015	11 30 AM to 1 04 PM	1	35
		2 30 PM to 4 03 PM	1	33
		4 30 PM to 8 50 PM	4	20
7.	4.8.2015	11 30 AM to 1 05 PM	1	35
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 8 36 PM	4	06
8.	5.8.2015	11 30 AM to 1 07 PM	1	37
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 11 01 PM	6	31
9.	6.8.2015	11 30 AM to 1 29 PM	1	39
		2 30 PM to 4 03 PM	1	33
		4 30 PM to 7 13 PM	2	43
10.	7.8.2015	11 30 AM to 1 34 PM	1	34
		2 30 PM to 4 05 PM	1	35
		4 30 PM to 7 32 PM	3	02
11.	10.8.2015	11 30 AM to 1 06 PM	1	36
		2 30 PM to 3 59 PM	1	29
		4 30 PM to 7 26 PM	2	56
12.	11.8.2015	11 30 AM to 1 06 PM	1	36
		2 30 PM to 3 59 PM	1	29
		4 30 PM to 9 11 PM	4	41

13.	12.8.2015	11 30 AM to 1 00 PM	1	31
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 7 10 PM	2	40
14.	13.8.2015	11 30 AM to 12 58 PM	1	29
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 10 27 PM	9	57
15.	14.8.2015	11 30 AM to 1 30 PM	2	00
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 5 55 PM	1	25
The total duration of the sittings of the House was 120 hours and 44 minutes.				

4. ATTENDANCE OF THE MEMBERS (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

Sl. No.	Names of the Members	No of days attended the Session
1.	Shri Naresh Sawal	15 days
2.	Shri Kiran Kandolkar	14 days
3.	Shri Michael Lobo	13 days
4.	Shri Rohan Khaunte	15 days
5.	Shri Glenn Souza Ticlo	15 days
6.	Smt. Jennifer Monserrate	12 days
7.	Shri Atanasio Monserrate	12 days
8.	Shri Vishnu Surya Naik Wagh	14 days
9.	Shri Pandurang Madkaikar	15 days
10.	Dr. Pramod Sawant	15 days
11.	Shri Vishwajit Rane	9 days
12.	Shri Lavoo Mamledar	15 days
13.	Shri Jose Luis Carlos Almeida	15 days
14.	Shri Mauvin Godinho	14 days
15.	Shri Francisco. X. Pacheco	Nil
16.	Shri Aleixo.R. Lourenco	15 days
17.	Shri Vijai Sardesai	15 days
18.	Shri Digambar Kamat	7 days
19.	Shri Caetano Silva	15 days
20.	Shri Rajan Naik	15 days
21.	Shri Benjamin Silva	14 days
22.	Shri Chandrakant Kavalekar	11 days
23.	Shri Nilesh Cabral	15 days
24.	Shri Ganesh Gaonkar	15 days
25.	Shri Subhash Phal Dessai	15 days
26.	Shri Sidharth Kuncalienkar	15 days

5. PAPERS LAID ON THE TABLE OF THE HOUSE

Sl. No.	Papers laid on the Table of the House	Date on which the Papers were laid on the Table of the House
1.	<p>(i) Shri Laxmikant Parsekar, the Hon. Chief Minister laid the Annual Report of the Goa Human Rights Commission for the year 2012 – 2013.</p> <p>(ii) Shri Laxmikant Parsekar, the Hon. Chief Minister laid the Performance Budgets for the year 2015 - 2016 in respect to the following Demands for Grants:</p> <ol style="list-style-type: none"> 1. General Administration & Coordination (Demand No. 2) 2. Election Office (Demand No. 6) 3. Settlement & Land Records (Demand No. 7) 4. Notary Services (Demand No. 10) 5. Transport (Demand No. 13) 6. Collectorate, North Goa (Demand No. 15) 7. Industries, Trade & Commerce (Demand No. 19) 8. Fire & Emergency Services (Demand No. 26) 9. Administrative Tribunal (Demand No. 28) 10. Public Grievances (Demand No. 29) 11. Small Saving and Lotteries (Demand No. 30) 12. Panchayats (Demand No. 31) 13. School Education (Demand No. 34) 14. Technical Education (Demand No. 36) 15. Government Polytechnic, Bicholim (Demand No. 38) 16. Government Polytechnic, Curchorem (Demand No. 39) 17. Goa College of Engineering (Demand No. 40) 18. Goa Architecture College (Demand No. 41) 19. Art & Culture (Demand No. 43) 20. Archives and Archaeology (Demand No. 45) 21. Museum (Demand No. 46) 22. Goa College of Pharmacy (Demand No. 50) 23. Food and Drugs Administration (Demand No. 53) 24. Municipal Administration (Demand No. 55) 25. Information & Publicity (Demand No. 56) 26. Social Welfare (Demand No. 57) 27. Factories & Boilers (Demand No. 59) 28. Employment (Demand No. 60) 29. Craftsmen Training (Demand No. 61) 30. Law (Demand No. 62) 31. Rajya Sainik Board (Demand No. 63) 	27.7.2015
2.	Shri Francis D'Souza, the Hon. Dy. Chief Minister laid - The Goa Municipalities (Amendment) Ordinance 2015. (Ordinance No. 3 of 2015).	27.7.2015
3.	Shri Ramesh Tawadkar, the Hon. Minister for Tribal Affairs – The Report of the Goa State Scheduled Tribes Finance and Development Corporation Limited for the year 2012 – 2013.	27.7.2015
4.	Shri Ramkrishna Dhavalikar, the Hon. Minister for Transport laid the Goa Motor Vehicle Tax (Amendment) Ordinance, 2015. (Ordinance No. 4 of 2015).	27.7.2015
5.	Shri Mahadev Naik, the Hon. Minister for Social Welfare and Co-operation laid the Annual Report of the Goa State Scheduled Caste and other Backward Classes Finance and Development Corporation Ltd. for the year 2002 – 2003 & 2003 – 2004.	27.7.2015

6.	Shri Dilip Parulekar, the Hon. Minister for Tourism laid the 32 nd Annual Report of Goa Tourism Development Corporation Ltd. for the year 2013 – 2014.	27.7.2015
7.	Shri Dayanand Mandrekar, the Hon. Minister for Panchayats laid the Audit Reports of North Zilla Panchayat for the year 2006 – 2007 & 2007 – 2008.	27.7.2015
8.	<p>Smt. Alina Saldanha, the Hon. Minister for Environment laid the Annual Report of Goa State Pollution Control Board (GSPCB) for the year 2014 – 2015 and the following Rules/Regulations/Sub-Rules/Bye-Laws:</p> <p>a. Notification No. 118-10-2015/STE-DIR/61 dated 17.04.2015 published in the Official Gazette Series-II No. 9 dated 28.05.2015. The Notification regarding Constituting of State Level Eco- Sensitive Zone Monitoring Committee.</p> <p>b. Notification No. 7/4/98/STE/DIR/part-I/104 dated 23.04.2015 published in the Official Series-II No. 9 dated 28.05.15. Addendum to the Notification No. 7/4/98/STE/DIR/part-I/922 dated 04.12.2008.</p> <p>c. Notification No. 7/4/98/STE/DIR/part-I/105 dated 23.04.2015 published in the Official Series-II No. 9 dated 28.05.15.</p> <p>d. Addendum to the Notification No. 7/4/98/STE/DIR/part-I/557 dated 14.07.2008.</p> <p>e. Notification No. 7/4/98/STE-DIR/part-III/223 dated 20.05.2015 published in the Official Series-II No. 11 dated 11.06.15. Order regarding details of “Authority” under the Noise Rules, 2000.</p> <p>f. Notification No. 7/4/98/STE-DIR/part-III/261 dated 01.06.2015 published in the Official Series-II No. 11 dated 11.06.15. Order regarding details of “Authority” Superseding the above mentioned order.</p>	27.7.2015
9.	<p>Shri Laxmikant Parsekar, the Hon. Chief Minister laid the following:</p> <p>I) The Goa (Abolition of Proprietorships, Titles, Grants of Lands) Rules, 2015. Notification No. 10/11/2012/HD (F & CD) CEP dated 16.07.2015 published in the Official Gazette Series-I No. 16 dated 16.07.2015.</p> <p>II) Explanatory Memorandum on the Plan Schemes included in the Budget of the Government of Goa for the year 2015 – 16.</p> <p>III) The Performance Budget 2015 - 2016 in respect to the following Demands for Grants:</p> <ol style="list-style-type: none"> 1. Higher Education (Demand No. 35) 2. Labour & Employment (Demand No. 52) 3. Fisheries (Demand No. 66) 4. Port Administration (Demand No. 67) 5. Forest (Demand No. 68) 6. Civil Supplies (Demand No. 70) 7. Water Resources (Demand No. 74) 8. Planning, Statistics & Evaluation (Demand No. 75) 9. Electricity (Demand No. 76) 10. Tourism (Demand No. 78) 11. Goa Gazetteer (Demand No. 79) 12. Legal Metrology (Demand No. 80) 13. Department of Tribal Welfare (Demand No. 81) 14. Information Technology (Demand No. 82) 15. Mines (Demand No. 83) 16. Airport (Demand No. 84) 17. Prosecution (Demand No. 5) 18. Official Language (Demand No. 27) 19. Sports youth Affaires (Demand No. 42) 20. Goa Collage of Art (Demand No. 44) 21. Goa Dental Collage (Demand No. 51) 22. Agriculture (Demand No. 64) 	29.7.2015

10.	<p>Shri Dilip Parulekar, the Hon. Minister for Women and Child Development laid the following Notifications/Orders were laid on the Table of the House:</p> <p>a) Notification on Constitution of State Level Early Childhood Care & Education (ECCE) Council as per the guidelines of MWCD.</p> <p>b) Notification on Constitution of Child Welfare Committee South Goa Under Rule 91 of the Goa Juvenile Justice (Care & Protection of Children) Rules, 2013 and under section 29 of the Juvenile Justice (Care & Protection of Children) Act, 2000.</p> <p>c) Order on Constituting the State Level Selection Committee for the selection of awardee for Rakshak Puraskars.</p> <p>d) Notification on Institution of Rakshak Puraskars Awards to be presented on 15th August, each year.</p> <p>e) Order on Constituting the State Level Selection Committee for the selection of awardee for Veerjoti Puraskars.</p> <p>f) Notification on Institution of Veerjoti Puraskars Awards to be presented on 26th January, each year.</p>	29.7.2015
11.	<p>Shri Laxmikant Parsekar, the Hon. Chief Minister laid the Performance Budget 2015 - 2016 in respect to the following Demands for Grants:</p> <ol style="list-style-type: none"> 1. Debit Services (Demand No. A-2) 2. Treasury Accounts Administration North (Demand No. 8) 3. Treasury Accounts Administration South (Demand No. 9) 4. Police (Demand No. 17) 5. Jails (Demand No.18) 6. Animal Husbandry & Veterinary (Demand No. 65) 7. Co-operation (Demand No. 70) 8. Printing & Stationary (Demand No. 20) 	30.7.2015
12.	<p>Shri Dayanand Mandrekar, the Hon.Minister for Civil Supplies and Price Control laid the following Notifications:</p> <ol style="list-style-type: none"> 1. DCS/S/Food Security/2014-15/08 dated 7th April, 2015 Published in the Official Gazette of Goa Series -I No. 3 dated 16th April, 2015. 2. (a) DCS/ENF/RC/2015-16/50 dated 25th May, 2015 Published in the Official Gazette of Goa Series -I No. 10 dated 4th June, 2015. (b) DCS/ENF/Cont./Order/FPS/2015-16/41 dated 19th May, 2015 Published in the Official Gazette of Goa Series -I No. 10 dated 4th June, 2015. 3. DCS/ENF/RC/2015-16/58 dated 5th June, 2015 Published in the Official Gazette of Goa Series -I No. 12 dated 18th June, 2015. 4. DCS/ENF/FPS-RC-SA/2015-16/65 dated 11th June, 2015 Published in the Official Gazette of Goa Series -II No. 13 dated 25th June, 2015. 5. Circular No. DCS/S/Food Security/2015-16/142 dated 27th May, 2015. 6. Circular No. DCS/S/Food Security/2015-16/148 dated 16th July, 2015. 	30.7.2015
13.	<p>Shri Milind Naik, the Hon. Minister for Power laid the Gazette Notifications issued by the Joint Electricity Regulatory Commission, Gurgaon.</p> <ol style="list-style-type: none"> 1. Gazette Notification No. 228, dated 30.07.2014. 2. Gazette Notification No. 23, dated 22.01.2015. 3. Gazette Notification No. 24, dated 22.01.2015. 4. Gazette Notification No. 75, dated 09.03.2015. 5. Gazette Notification No. 76, dated 09.03.2015. 	30.7.2015
14.	<p>Shri Laxmikant Parsekar, the Hon. Chief Minister laid the following Notifications which were issued under the Goa Value Added Tax Act, 2005; The Goa Entertainment Tax Act, 1964; The Goa Tax on Luxuries Act, 1988 and the Goa Tax on Entry of Goods Act, 2000.</p>	3.8.2015

<p><u>I. The Goa Value Added Tax Act, 2005 (Goa Act 9 of 2009)</u></p> <ol style="list-style-type: none"> 1. Notification No. CCT/12-28/14-15/4407 dated 24.02.2015 published in the Extraordinary Official Gazette, Series-I No. 47 dated 24.02.2015. 2. Notification No. CCT/12-2/14-15/4797 dated 25.03.2015 published in the Official Gazette, Series-I No. 52 dated 26.03.2015. 3. Notification No. 4/5/2005-Fin(R & C) (117) dated 27.03.2015 published in the Extraordinary Official Gazette No. 2 Series-I No. 52 dated 30.03.2015. 4. Notification No. 4/5/2005-Fin(R & C) (118) dated 31.03.2015 published in the Extraordinary Official Gazette No. 2 Series-II No. 52 dated 31.03.2015. 5. Notification No. 4/5/2005-Fin(R & C) (119) dated 31.03.2015 published in the Extraordinary Official Gazette No. 3 Series-I No. 52 dated 31.03.2015. 6. Notification No. 4/5/2005-Fin(R & C) (120) dated 31.03.2015 published in the Extraordinary Official Gazette No. 2 Series-II No. 52 dated 31.03.2015. 7. Notification No. CCT/12-2/2015-16/1086 dated 08.06.2015 published in the Extraordinary Official Gazette, Series-II No. 10 dated 09.06.2015. <p><u>II. The Goa Entertainment Tax Act, 1964.</u></p> <ol style="list-style-type: none"> 1. Order No.3/1/2009-Fin (R & C) dated 17.02.2015 published in the Official; Gazette, Series-II No. 47 dated 19.02.2015. 2. Order No.3/1/2009-Fin (R & C) dated 25.02.2015 published in the Official; Gazette, Series-II No. 48 dated 26.02.2015. 3. Order No.3/1/2009-Fin (R & C) (1)/2403 Dated 16.03.2015 published in the Official Gazette, Series-II No. 52 dated 26.03.2015. 4. Order No.3/1/2009-Fin (R & C) dated 24.03.2015 published in the Official; Gazette, Series-II No. 52 dated 26.03.2015. 5. Order No.3/1/2009-Fin (R & C)/146 dated 31.02.2015 published in the Extraordinary Official Gazette, Series-II No. 1 dated 02.04.2015. 6. Order No.3/1/2009-Fin (R & C) /182 dated 09.04.2015 published in the Extraordinary Official Gazette, Series-II No. 2 dated 10.04.2015 7. Order No.3/1/2009-Fin (R & C)/270 dated 05.05.2015 published in the Official Gazette, Series-II No. 6 dated 07.05.2015. 8. Order No.3/1/2009-Fin (R & C) (2) dated 08.06.2015 published in the Official; Gazette, Series-II No. 11 dated 11.06.2015. <p><u>III. The Goa Tax on Luxuries Act, 1988.</u></p> <ol style="list-style-type: none"> 1. Notification No. 30/1/ 2006- Fin(R & C) (27) dated 31.03.2015 published in the Extraordinary Official Gazette, No. 3 Series –I No. 52 dated 31.03.2015. 2. Notification No. 30/1/ 2006- Fin(R & C) (28) dated 31.03.2015 published in the Extraordinary Official Gazette, No. 2 Series –II No. 52 dated 31.03.2015. <p><u>IV. The Goa Tax on Entry of Goods Act, 2000.</u></p> <ol style="list-style-type: none"> 1. Notification No. 5/7/2008- Fin (R & C) (1)/236 dated 24.04.2015 published in the Extraordinary Official Gazette, Series –II No. 4 dated 24.04.2015. <p>The Performance Budget 2015 - 2016 in respect to the following Demands for Grants were laid on the Table of the House:</p> <ol style="list-style-type: none"> 1. Commercial Taxes (Demand No. 12) 2. Collectorate South (Demand No. 16) 3. Public Works Department (Demand No. 21) 4. Vigilance (Demand No. 22) 5. Health Service (Demand No. 48) 6. Town & Country Planning (Demand No. 54) 	
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15.	Shri Laxmikant Parsekar, the Hon. Chief Minister laid the Annual Administration Report of the Government of Goa for the year 2012-2013.	4.8.2015
16.	Shri Laxmikant Parsekar, the Hon. Chief Minister laid the Notifications which were issued under the Goa Excise Duty Act, 1964 (Act 5 of 1964). (I) The Goa Excise Duty Act, 1964 (Act 5 of 1964) 1. Notification No. 1/5/2012-Fin./(R & C)/Part File/114 date 31.03.2015 published in the Extraordinary Official Gazette No. 3, Series-I No. 52 dated 31.03.2015. 2. Notification No. 2/10/2012-Fin. (R & C)/Part/131 dated 31.03.2015 published in the Extraordinary Official Gazette, No. 4, Series-I No. 52 dated 31.03.2015. 3. Notification No. 15/1/2015-Fin(R & C)/130 dated 31.03.2015 published in the Official Gazette Series-II No. 1 dated 02.04.2015. 4. Notification No. 1/1/2015-Fin (R & C) /699 dated 08.07.2015 published in the Official Gazette Series-I No.17 dated 23.07.2015. The following Performance Budget 2015 - 2016 in respect to the following Demands for Grants were laid on the Table of the House 1. Goa Medical College (Demand No. 47) 2. Institute of Psychiatry & Human Behaviour (Demand No. 49)	6.8.2015
17.	Shri Mahadev Naik, the Hon. Minister for Industries laid the Audit Report on the Audit of the Annual Accounts of the Goa Khadi and Village Industries Board for the years 2010 – 11 and 2011 – 12.	6.8.2015
18.	Shri Laxmikant Parsekar, the Hon. Chief Minister laid the the Performance Budget 2015-2016 in respect to the following Demands for Grants: 1. Finance Department (Demand No. 32) 2. Handicrafts, Textile & Coir (Demand No. 69) 3. Women & Child Development (Demand No. 58) 4. Science, Technology & Environment (Demand No. 72)	11.8.2015
19.	Shri Ramesh Tawadkar, the Hon. Minister for Agriculture laid the 18 th Annual Reports of Goa State Horticulture Corporation Ltd. for the years 2010 – 2011.	11.8.2015
20.	Shri Laxmikant Parsekar, the Hon. Chief Minister laid the Reports of the Comptroller and Auditor General of India for the year ended on the 31 st March, 2014; the Report of the Comptroller and Auditor General of India on State Finances and Audit reports for the year ended on the 31 st March, 2014.	14.8.2015
21.	Shri Francis D'Souza, the Hon. Deputy Chief Minister laid the Report of the Commission of inquiry under Chairmanship of Shri V. K. Jha, in the Ruby Residency Collapse case, in the soft copy form.	14.8.2015
22.	Shri Milind Naik, the Hon. Minister for Information and Publicity laid the Annual Report of the Goa State Information Commission for the year 2014.	14.8.2015

6. DISCUSSION ON MATTER OF URGENT PUBLIC IMPORTANCE FOR SHORT DURATION UNDER RULE 64 OF THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS OF THE GOA LEGISLATIVE ASSEMBLY

(I) A discussion on a matter of urgent public importance for Short duration under Rule 64 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly moved by S/Shri Sidharth Kuncalienkar, Ganesh Gaonkar and Dr. Pramod Sawant,

MLAs', on the 27th July, 2015, as regards the matter of M/s. Louis Berger International and the JICA project of the State were taken up during this session.

(i) The following Members spoke:

1. Shri Sidharth Kuncalienkar, MLA
2. Dr. Pramod Sawant, MLA
3. Shri Ganesh Gaonkar, MLA
4. Shri Subhash Phal Dessai, MLA
5. Shri Kiran Kandolkar, MLA
6. Shri Michael Lobo, MLA
7. Shri Vishnu Surya Naik Wagh, MLA
8. Shri Lavoo Mamledar, MLA
9. Shri Glenn Souza Ticlo, MLA
10. Shri Caetano Silva, MLA
11. Shri Nilesh Cabral, MLA

(ii) Thereafter, Shri Laxmikant Parsekar, the Hon.Chief Minister replied to the debate on the 27th July, 2015.

(II) Another discussion on matter of urgent public importance for Short duration under Rule 64 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly, moved by S/Shri Vishnu Surya Naik Wagh, Sidharth Kuncaliencar and Dr. Pramod Sawant, MLAs,' on the 31st July, 2015, was taken up as regards the matter of the attempts by some vested interests to create law and order situation in the State over the FORCE Agitation and creating a wrong impression among the public on the issue of MOI, despite assurances given by the Government on the Floor of the House.

(i) The following Members spoke:

1. Shri Vishnu Surya Naik Wagh, MLA
2. Dr. Pramod Sawant, MLA
3. Shri Nilesh Cabral, MLA
4. Shri Luis Carlos Almeida, MLA
5. Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D
6. Shri Caetano Silva, MLA

7. Shri Milind Naik, Hon. Minister for Power
 8. Shri Lavoo Mamledar, MLA
 9. Shri Benjamin Silva, MLA
 10. Shri Aleixo Reginaldo Lourenco, MLA
 11. Shri Subhash Phal Desai, MLA
 12. Shri Kiran Kandolkar, MLA
 13. Shri Mauvin Godinho, MLA
 14. Shri Subhash alias Rajan Naik, MLA
 15. Shri Vijai Sardesai, MLA
 16. Shri Rohan Khaunte, MLA
 17. Shri Francis D'Souza, Hon. Deputy Chief Minister
 18. Shri Glenn Souza Ticlo, MLA
 19. Shri Mahadev Naik, Hon. Minister for Industries
 20. Shri Ramesh Tawadkar, Hon. Minister for Sports
 21. Shri Dayanand Mandrekar, Hon. Minister for Panchayats
 22. Smt. Alina Saldanha, Hon. Minister for Forests
 23. Shri Pandurang Madkaikar, MLA
 24. Shri Avertano Furtado, Hon. Minister for Fisheries
 25. Shri Naresh Sawal, MLA
 26. Shri Sidharath Kuncalienkar, MLA
 27. Shri Dilip Parulekar, Hon. Minister for Tourism
 28. Shri Pandurang Dhavalikar, Hon. Minister for Craftsmen Training
 29. Shri Pratapsingh Rane, Hon. Leader of the Opposition.
- (ii) Shri Laxmikant Parsekar, the Hon. Chief Minister replied to the debate on the 31st July, 2015.

7. **THE SECOND REPORT (2015) OF THE BUSINESS ADVISORY COMMITTEE REPORT PRESENTED**

Shri Laxmikant Parsekar, the Hon. Chief Minister presented the Second Report (2015) of the Business Advisory Committee to the House. The Motion was put to the vote of the House and was adopted on the 27th July, 2015.

8. LEGISLATIVE BUSINESS TRANSACTED BY THE HOUSE

(I) ASSENT TO BILLS

The Secretary Legislature, reported assent of the Hon. Governor of Goa on the 27th July, 2015 to the following six Bills namely:-

- 1.The Goa Appropriation Bill, 2015.
- 2.The Goa Appropriation (Vote on Account) Bill, 2015.
- 3.The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Goa Amendment) Bill, 2015.
- 4.The Indian Stamp (Goa Amendment) Bill, 2015.
- 5.The Goa State Commission for Backward Classes (Amendment) Bill,2015.
- 6.The Goa Panchayat Raj (Amendment) Bill, 2015.

(II) GOVERNMENT BILLS

The following fourteen Government Bills were passed by the House:

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill	Remarks	Date of Consideration and Passing of the Bill
1.	The Goa Municipalities (Amendment) Bill, 2015.	Shri Francis D'Souza, Hon. Minister for Urban Development	3.8.2015	(i)Shri Pratapsingh Rane, Hon. Leader of the Opposition spoke on the Bill. (ii)Dr. Pramod Sawant, MLA, moved the following Amendment to <i>clause 2</i>	The Goa Municipalities (Amendment) Bill, 2015, was passed with an amendment to the Bill on 5.8.2015.

				<p><i>after sub-clause (ii) the following sub clause (iii) shall be inserted namely:-</i></p> <p><i>“(ii)the figure in (i) and (ii) shall be odd, if possible.”</i></p> <p>(iii)Shri Francis D’Souza, Hon. Deputy Chief Minister, replied to the debate.</p>	
2.	The Goa Labour Welfare Fund (Amendment) Bill, 2015.	Shri Avertano Furtado, Hon. Minister for Labour	3.8.2015	Shri Vishnu Surya Naik Wagh, MLA spoke on the Bill.	5.8.2015
3.	The Goa Industrial Development (Amendment) Bill, 2015	Shri Mahadev Naik, Hon. Minister for Industries	11.8.2015	-----	12. 8. 2015
4.	The Goa State Guarantees (Fifth Amendment) Bill, 2015	Shri Laxmikant Parsekar, Hon. Chief Minister	12.8. 2015	----	13. 8. 2015

5.	The Goa Mundkars (Protection from Eviction) (Amendment) Bill, 2015	Shri Francis D'Souza, Hon. Minister for Revenue	12.8. 2015	The following Members spoke on the Bill: 1. Shri Lavoo Mamledar, MLA 2. Shri Nilesh Cabral, MLA 3. Shri Francis D'Souza, Hon. Deputy Chief Minister 4. Shri Vishnu Surya Naik Wagh, MLA	13. 8. 2015
6.	The Goa Agricultural Tenancy (Amendment) Bill, 2015	Shri Francis D'Souza, Hon. Minister for Revenue	12. 8. 2015	(i)The following Members spoke on the Bill: 1. Shri Pratapsingh Rane, Hon. Leader of the Opposition. 2. Shri Rohan Khaunte, MLA 3. Shri Vijai Sardesai, MLA	13. 8. 2015

				<p>4. Shri Lavoo Mamledar, MLA</p> <p>5. Shri Nilesh Cabral, MLA</p> <p>6. Shri Aleixo Reginaldo Lourenco, MLA</p> <p>7. Shri Michael Lobo, MLA</p> <p>8. Shri Sidharth Kuncalienker, MLA</p> <p>9. Shri Naresh Sawal, MLA</p> <p>10. Shri Pandurang Madkaikar, MLA</p> <p>11. Shri Subhash Phal Dessai, MLA</p> <p>12. Shri Laxmikant Parsekar, Hon. Chief Minister</p> <p>13. Shri Francis D'Souza, Hon. Deputy Chief</p>	
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				Minister (ii) Division sought Infavour of the Bill: 24 Against: 04	
7.	The Goa Land Revenue Code (Amendment and Validation of Proceedings and Orders) Bill, 2015	Shri Francis D'Souza, Hon. Minister for Revenue	12.8. 2015	-----	13.8.2015
8.	The Goa Co-operative Societies (Amendment) Bill, 2015	Shri Mahadev Naik, the Hon. Minister for Co-operation	12.8.2015	The following Members spoke on the Bill:- 1. Shri Pratapsingh Rane, Hon. Leader of the Opposition. 2. Shri Pandurang Madkaikar, MLA 3. Shri Mahadev Naik, Hon. Minister for Co-operation 4. Dr. Pramod Sawant, MLA	13.8.2015

9.	The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2015	Shri Mahadev Naik, Hon. Minister for Co-operation	12.8.2015	13.8. 2015
10.	The Goa Contingency Fund (Fourth Amendment) Bill, 2015	Shri Laxmikant Parsekar, Hon. Chief Minister	-----	13.8. 2015	14.8.2015
11.	The Goa Value Added Tax (Eight Amendment) Bill, 2015	Shri Laxmikant Parsekar, Hon. Chief Minister	13.8. 2015	-----	14.8. 2015
12.	The Goa Entertainment Tax (Amendment) Bill, 2015	Shri Laxmikant Parsekar, Hon. Chief Minister	13. 8. 2015	(i).Shri Laxmikant Parsekar, Hon. Chief Minister moved that - The Goa Entertainment Tax (Amendment) Bill, 2015, be taken into consideration on 14.8. 2015. (ii) The following	-----

				<p>Members spoke on the Bill:</p> <p>1. Shri Rohan Khaunte, MLA</p> <p>2. Shri Vishnu Surya Naik Wagh, MLA</p> <p>3. Shri Pratapsingh Rane, Hon. Leader of the Opposition.</p> <p>4. Shri Laxmikant Parsekar, Hon. Chief Minister</p> <p>5. Shri Dilip Parulekar, Hon. Minister for Tourism.</p> <p>(ii) During the Consideration stage, the Bill was referred to the Select Committee which comprises of the following Members:-</p> <p>1. Shri Laxmikant</p>	
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				Parsekar..... Chairman 2. Shri Mauvin Godinho... Member 3. Shri Rohan Khaunte... Member 4. Shri Vishnu Surya Naik Wagh... Member. 5. Shri Sidharth Kuncaliencar ... Member 6. Shri Michael Lobo... Member 7. Shri Subhash Phal Dessai... Member 8. Shri Kiran Kandolkar... Member	
13.	The Goa Motor Vehicles Tax (Amendment) Bill, 2015	Shri Ramkrishna Dhavalikar, Hon. Minister for Transport	14.8. 2015	The following Members spoke on the Bill:- 1. Shri Pratapsingh Rane, Hon.	14.8.2015

				Leader of the Opposition. 2. Shri Ramkrishna Dhavalikar, Hon. Minister for Transport	
14.	The Goa Appropriation (No. 2) Bill, 2015(Relating to the Budget for the year 2015-2016)	Shri Laxmikant Parsekar, Hon. Chief Minister	14.8. 2015	-----	14.8. 2015
15.	The Goa Appropriation (No. 3) Bill, 2015(Relating to the Supplementary Demands for Grants for the year 2015-2016 (First Batch)	Shri Laxmikant Parsekar, Hon. Chief Minister	14.8. 2015	Shri Mauvin Godinho, MLA spoke on the Bill.	14. 8. 2015

III. PRIVATE MEMEBERS' BILLS INTRODUCED

The following 2 Private Members Bills were introduced in the House on 14.8.2015:-

1. The Goa Registration of Tourist Trade (Amendment) Bill, 2015, tabled by Shri Rohan Khaunte, MLA was introduced in the House on 14.8.2015.
2. The Goa Preservation of Trees (Amendment) Bill, 2015, tabled by Shri Sidharth Kuncalienkar, MLA, was introduced in the House on 14.8.2015.

9. CONDOLATORY MOTION

Shri Laxmikant Parsekar, the Hon. Chief Minister moved the following Condolatory Motion on the 27th July, 2015:

“The House condoles the sad demise of the Former President of India Bharat Ratna Dr. APJ Abdul Kalam, the ‘Missile Man’ who became popular as the ‘People’s President’, in whose death the Nation has lost a great patriot, an eminent Statesman and a distinguished scientist, who was the most illustrious son of India and who was an inspiration to the youth, passed away on the 27th July, 2015”.

The following Members spoke on the Condolatory Motion:

1. Shri Pratapsingh Rane, Hon. Leader of the Opposition
2. Shri Vishnu Surya Naik Wagh, MLA
3. Shri Subhash Phal Dessai, MLA
4. Shri Sidharth Kuncalienkar, MLA
5. Shri Kiran Kandolakar, MLA
6. Shri Ananth Shet, MLA
7. Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D.
8. Shri Lavoo Mamledar, MLA
9. Shri Nilesh Cabral, MLA
10. Shri Glenn Souza Ticlo, MLA
11. Shri Mahadev Naik, Hon. Minister for Industries
12. Shri Ramesh Tawadkar, Hon. Minister for Sports
13. Shri Rohan Khaunte, MLA
14. Shri Mauvin Godinho, MLA
15. Shri Francis D’Souza, Hon. Deputy Chief Minister
16. Shri Subhash alias Rajan Naik, MLA
17. Shri Ganesh Gaonkar, MLA
18. Dr. Pramod Sawant, MLA
19. Smt. Alina Saldanha, Hon. Minister for Forests
20. Shri Vijai Sardesai, MLA
21. Shri Aleixo Reginaldo Lourenco, MLA
22. Shri Benjamin Silva, MLA

23. Shri Luis Carlos Almeida, MLA
24. Shri Michael Lobo, MLA
25. Shri Pandurang Dhavalikar, Hon. Minister for Craftsmen Training
26. Shri Laxmikant Parsekar, Hon. Chief Minister
27. Shri Rajendra Arlekar, Hon. Speaker.

(ii) The House also paid its rich tributes and homage to this distinguished luminary. The Condolatory Motion was unanimously passed by the House and thereafter the House stood in silence for one minute as a mark of respect to the departed soul.

10. CONGRATULATORY MOTIONS

1. Shri Naresh Sawal, MLA moved the following Congratulatory Motion on the 30th July, 2015:

“This House congratulates Master Pratyay Zilu Shetye from Mencurum, Bicholim Goa and Miss Sampraja Mainekar from Ponda, for being awarded the prestigious National Level Balshree Award 2013-2014 and thus attained laurels to the State.”

The following Members spoke on the Congratulatory Motion:-

1. Shri Naresh Sawal, MLA
2. Shri Lavoo Mamledar, MLA
3. Shri Vishnu Surya Naik Wagh, MLA
4. Shri Laxmikant Parsekar, Hon. Chief Minister
5. Shri Rajendra Arlekar, Hon. Speaker.

The Congratulatory Motion was unanimously adopted by the House on the 30th July, 2015.

2. Dr. Pramod Sawant and Shri Naresh Sawal, MLAs' moved the following Congratulatory Motion on the 4th August, 2015:

“This House congratulates the Kala Academy at Goa, for creating a World record under the Chairmanship of Shri Vishnu Surya Naik

Wagh, MLA, by successfully organizing ‘Kavya Hotra’ a marathon programme of non-stop poetry recitation in all Indian languages that began at 12.00 P.M. at noon on the 23rd July 2015 and culminated at 3.30 P.M. on the 25th July 2015, thereby completing 51 hours of continuous poetry recitations and creating history of literacy achievements with a stupendous participation of more than 400 poets from across the Country, thus attaining laurels to the State of Goa.”

The following Members spoke on the Motion:

1. Dr. Pramod Sawant, MLA
2. Shri Naresh Sawal, MLA
3. Shri Michael Lobo, MLA
4. Shri Rohan Khaunte, MLA
5. Shri Ramkrishna Dhavalikar, Hon. Minister for Transport
6. Shri Nilesh Cabral, MLA
7. Shri Kiran Kandolkar, MLA
8. Shri Glenn Souza Ticlo, MLA
9. Shri Pratapsingh Rane, Hon. Leader of the Opposition
10. Shri Dayanand Mandrekar, Hon. Minister for Art and Culture
11. Shri Laxmikant Parsekar, Hon. Chief Minister
12. Shri Vishnu Surya Naik Wagh, MLA
13. Shri Rajendra Arlekar, Hon. Speaker

The Congratulatory Motion was unanimously adopted by the House on the 30th July, 2015.

3. Shri Vishnu Surya Naik Wagh, MLA moved the following Congratulatory Motion on the 4th August, 2015:-

“This House congratulates S/Shri Ajay Shanbhag, Aman Prabhu Kholkar, Saish Sawant, Gaurav Gadekar and Avtar Chodankar, all students of Padre Conceissao College of Engineering Verna and members of Team pacers for winning the first place from amongst 426

teams at All India Robotics Competition organized by I.I.T., Powai, Mumbai on the 4th and 5th April, 2015.”

The following Members spoke on the Motion:

1. Shri Vishnu Surya Naik Wagh, MLA
2. Shri Laxmikant Parsekar, Hon. Chief Minister
3. Shri Anant Shet, Hon. Deputy Speaker.

The Congratulatory Motion was unanimously adopted by the House on the 4th August, 2015.

4. Shri Dayanand Mandrekar, Hon. Minister for Art and Culture moved the following Congratulatory Motion on the 5th August, 2015:-

“This House congratulates Master Xavier Michael D’Souza, a young boy of 14 years from Vagator, Bardez who has won many medals at State Level and also broke National records, thus bringing glory and fame to the State of Goa in Swimming”.

The following Members spoke on the Motion:

1. Shri Dayanand Mandrekar, Hon. Minister for Art and Culture
2. Shri Ramesh Tawadkar, Hon. Minister for Sports and Youth Affairs.
3. Shri Rajendra Arlekar, Hon. Speaker

The Congratulatory Motion was unanimously adopted by the House on the 5th August, 2015.

5. Shri Vishnu Surya Naik Wagh, MLA moved the following Congratulatory Motion on the 5th August, 2015:

“This House congratulates Shri Somnath Komarpanth, an eminent litterateur, a veteran artist and a renowned poet, for winning the prestigious award awarded by ‘Bilwadal’ Institution of Sankhali.”

The following Members spoke on the Motion:-

1. Shri Vishnu Surya Naik Wagh, MLA
2. Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D.

3. Shri Subhash Phal Dessai, MLA

4. Shri Ramesh Tawadkar, Hon. Minister for Sports and Youth Affairs

5. Shri Rajendra Arlekar, Hon. Speaker

The Congratulatory Motion was unanimously adopted by the House on the 5th August, 2015.

6. S/Shri Sidharth Kuncaliencar, Lavoo Mamledar and Vishnu Surya Naik Wagh. MLAs' moved the following Congratulatory Motion on the 6th August, 2015:

“This House congratulates the Indian Contingent at the just-concluded Special Olympics held at Los Angeles this year, for winning a total of 173 medals, third only after the United States and China. The Goan Team members bagged a total of 18 medals i.e. 6 Gold, 3 Silver and 9 Bronze in various sports that they participated, thus bringing laurels to our State and the Nation.”

The following Members spoke on the Motion:-

1. Shri Sidharth Kuncaliencar, MLA
2. Shri Lavoo Mamledar, MLA
3. Shri Vishnu Surya Naik Wagh, MLA
4. Shri Michael Lobo, MLA
5. Shri Rohan Khaunte, MLA
6. Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D.
7. Shri Nilesh Cabral, MLA
8. Shri Francis D'Souza, Hon. Deputy Chief Minister
9. Shri Mahadev Naik, Hon. Minister for Industries
10. Shri Glenn Souza Ticlo, MLA
11. Dr. Pramod Sawant, MLA
12. Shri Pandurang Madkaikar, MLA
13. Shri Aleixo Reginaldo Lourenco, MLA
14. Shri Vijai Sardesai, MLA
15. Shri Pratapsingh Rane, Hon. Leader of the Opposition

16. Smt. Alina Saldanha, Hon. Minister for Forests
17. Shri Ramesh Tawadkar, Hon. Minister for Sports and Youth Affairs
18. Shri Laxmikant Parsekar, Hon. Chief Minister
19. Shri Rajendra Arlekar, Hon. Speaker

The Congratulatory Motion was unanimously adopted by the House on the 6th August, 2015.

7. Shri Sidharth Kuncaliencar, MLA, moved the following Congratulatory Motion on the 11th August, 2015:

“This House congratulates Shri Dilip Parulekar, the Hon. Minister for Tourism, for being awarded the prestigious award ‘Kalpak Paryatan Mantri’ .

The following Members spoke on the Motion:-

1. Shri Sidharth Kuncaliencar, MLA
2. Shri Vijai Sardesai, MLA
3. Shri Michael Lobo, MLA
4. Shri Vishnu Surya Naik Wagh, MLA
5. Shri Pandurang Madkaikar, MLA
6. Shri Mahadev Naik, Hon. Minister for Industries
7. Shri Ramesh Tawadkar, Hon. Minister for Sports and Youth Affairs
8. Shri Ganesh Gaonkar, MLA
9. Shri Nilesh Cabral, MLA
10. Dr. Pramod Sawant, MLA
11. Shri Anant Shet, Hon. Deputy Speaker
12. Shri Glenn Souza Ticlo, MLA
13. Shri Naresh Sawal, MLA
14. Shri Subhash Phal Dessai, MLA
15. Shri Caetano Silva, MLA
16. Shri Kiran Kandolkar, MLA

17. Shri Subhash Phal Dessai, MLA
18. Smt. Alina Saldanha, Hon. Minister for Forests
19. Shri Aleixo Reginaldo Lourenco, MLA
20. Shri Rohan Khaunte, MLA
21. Shri Laxmikant Parsekar, Hon. Chief Minister
22. Shri Dilip Parulekar, Hon. Minister for Tourism
23. Shri Rajendra Arlekar, Hon. Speaker

The Congratulatory Motion was unanimously adopted by the House on the 11th August, 2015.

8. Shri Michael Lobo, MLA moved the following Congratulatory Motion on the 13th August, 2015:

“This House congratulates Master Rishi Gomes and Amon Gomes, for having stood second and third respectively in India in the Junior Foreign Category at the National Super Cross Championship 2015 and they also represented India at the FIM Asia Motocross Championship 2015 in Malaysia on the 14th and the 15th August, 2015, thus bringing laurels to the State and the Nation.”

The following Members spoke on the Motion on the 13th August, 2015:

1. Shri Michael Lobo, MLA
2. Shri Vijai Sardesai, MLA
3. Shri Rohan Khaunte, MLA
4. Shri Glenn Souza Ticlo, MLA
5. Shri Pandurang Madkaikar, MLA
6. Shri Luis Carlos Almeida, MLA
7. Shri Aleixo Reginaldo Lourenco, MLA
8. Shri Nilesh Cabral, MLA
9. Shri Dilip Parulekar, Hon. Minister for Tourism
10. Shri Milind Naik, Hon. Minister for Power
11. Shri Benjamin Silva, MLA
12. Shri Caetano Silva, MLA

13. Shri Ramesh Tawadkar, Hon. Minister for Sports and Youth Affairs

14. Shri Rajendra Arlekar, Hon. Speaker

The Congratulatory Motion was unanimously adopted by the House on the 13th August, 2015.

9. Shri Lavoo Mamledar, MLA, moved the following Congratulatory Motion on the 13th August, 2015:

“This House congratulates Prof. Santosh Gajanan Tilve, who has won a Bronze Medal for research in Organic Chemistry and was awarded the National Award by the Chemical Research Society of India.”

The following Members spoke on the Motion:

1. Shri Lavoo Mamledar, MLA
2. Shri Ganesh Gaonkar, MLA
3. Shri Vishnu Surya Naik Wagh, MLA
4. Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D.
5. Dr. Pramod Sawant, MLA
6. Shri Laxmikant Parsekar, Hon. Chief Minister
7. Shri Rajendra Arlekar, Hon. Speaker

The Congratulatory Motion was unanimously adopted by the House on the 13th August, 2015.

11. ANNOUNCEMENT MADE IN THE HOUSE

Shri Laxmikant Parsekar, the Hon. Chief Minister made an announcement in the House, on the 10th August, 2015, about the resumption/commencement of mining in the State.

12. QUESTIONS

During the Session, 1,000 notices of Starred and 1,953 notices of Unstarred Questions were received thus amounting to a total of 2,953 Questions. Out of which 1,762 Questions were sent online by the Members. Out of the 1,000 Starred

Questions which were received, 856 Starred Questions were admitted and 75 Starred Questions were replied orally. The replies to the rest of the 781 Starred and 1,953 Unstarred Questions were laid on the Table of the House. Postponed 7 Starred and 6 Unstarred Questions of the last Session were also replied in this Session. 10 Starred and 11 Unstarred Questions of this Session were postponed to the next Session.

Statistical Information of Starred Questions

Departments	Questions received and admitted as Starred	Converted as Unstarred	Consolidated	Notices Admitted	Replied Orally	Notices laid on the Table	Postponed to next session	Deleted	Transferred as Unstarred
Agriculture	23	20	-	23	3	23	-	-	2
Archives and Archeology	10	7	-	10	3	10	-	-	
Art & Culture	18	13	-	18	5	18	-	-	1
Administrative Reforms	3	3	-	3	-	3	-	-	
Airport	10	8	-	10	2	10	-	-	
Animal Husbandry and Veterinary Services	22	14	2	22	8	22	-	-	1
Civil Supplies	13	10	-	13	3	13	-	1	-
Craftsmen Training	11	8	-	11	3	11	-	-	-
Co-operation	9	7	-	9	2	9	-	-	-
Education	24	19	-	24	5	24	-	-	-
Environment	18	16	-	18	2	18	-	-	1
Election	1	1	-	1	-	1	-	-	-
Finance	27	22	-	27	5	27	-	-	5
Fisheries	6	4	-	6	2	6	-	-	-
Forests	15	12	-	15	3	15	-	-	1
General Administration	3	3	-	3	-	3	-	-	-
Health	61	52	-	61	9	61	-	-	-
Home	45	35	-	45	10	45	-	-	2
Housing Board	11	7	-	11	4	11	-	-	1
Industries	28	21	-	28	7	28	-	-	1
Information & Technology	8	7	-	8	1	8	-	-	-
Information & Publicity	6	5	-	6	1	6	1	-	-

Law, Judiciary & Legislative Affairs	8	8	1	8	-	8	-	-	4
Labour and Employment	7	7	-	7	-	7	-	-	1
Mines & Geology	13	10	-	13	3	13	2	-	-
Museum	2	2	-	2	-	2	-	-	-
N.R.I. Affairs	6	6	-	6	-	6	-	-	1
Official Language	2	1	-	2	1	2	-	-	-
Non Conventional Energy Res.	2	2	-	2	-	2	-	-	-
Panchayati Raj	34	27	-	34	7	34	1	-	-
Personnel	18	16	-	18	2	18	-	-	1
Provedoria	1	1	-	1	-	1	-	-	-
Public Grievances	1	0	-	1	1	1	-	-	-
Power	40	35	-	40	5	40	1	-	-
Planning & Statistics	4	4	-	4	-	4	-	-	-
Public Works Department	53	45	-	53	8	53	1	-	-
Ports	3	2	-	3	1	3	-	-	-
Printing & Stationery	1	1	-	1	-	1	-	-	-
River Navigation	2	2	-	2	-	2	-	-	-
Revenue	55	47	-	55	8	55	-	-	3
Rural Development Agency	7	6	-	7	1	7	-	-	-
Social Welfare	10	6	-	10	4	10	-	-	-
Sports & Youth Affairs	28	25	1	28	3	28	1	-	-
Tourism	40	26	-	40	14	40	-	-	2
Science & Technology	1	1	-	1	-	1	-	-	1
Transport	30	27	-	30	3	30	1	-	-
Tribal Welfare	10	6	-	10	4	10	2	-	-
Town & Country Planning	21	18	-	21	3	21	-	-	2
Urban Development	30	27	-	30	3	30	-	1	1
Vigilance	4	4	-	4	-	4	-	-	1
Water Resources	18	13	-	18	5	18	-	-	2
Women & Child Development	7	4	-	7	3	7	-	-	1
TOTAL	1,000	781	4	781	75	781	10	2	35

Statistical Information of Unstarred Questions

Departments	Questions Received	Consolidated	Notices Admitted as Unstarred Questions	Replied Orally	Notices laid on the Table	Postponed to next session	Deleted	Transferred
Archives and Archeology	13	-	13	-	13	-	-	1
Art & Culture	31	-	31	-	31	-	-	1
Agriculture	49	-	49	-	49	-	-	3
Administrative Reforms	7	-	7	-	7	-	-	1
Animal Husbandry & Veterinary Services	26	-	26	-	26	-	-	1
Airport	25	1	25	-	25	-	-	1
Civil Supplies	25	-	25	-	25	3	-	2
Co-operation	18	-	18	-	18	-	-	1
Craftsmen Training	13	-	13	-	13	-	-	-
Education	91	-	91	-	91	2	-	-
Environment	50	-	50	-	50	-	-	3
Election	4	-	4	-	4	-	-	1
Factories & Boilers	3	-	3	-	3	-	-	1
Finance	64	-	64	-	64	-	3	4
Fisheries	15	-	15	-	15	-	-	-
Forests	25	-	25	-	25	-	-	-
General Administration	44	1	44	-	44	1	-	7
Health	138	-	138	-	138	-	-	1
Home	67	-	67	-	67	1	-	5
Housing Board	11	-	11	-	11	-	-	1
Industries	52	-	52	-	52	-	-	4
Information and Publicity	12	-	12	-	12	1	-	1
Information and Technology	35	-	35	-	35	-	1	2
Labour and Employment	17	-	17	-	17	-	1	2
Law, Judiciary & Legislative Affairs	20	-	20	-	20	-	-	4
Legal Metrology	5	-	5	-	5	-	-	-
Mines & Geology	48	-	48	-	48	1	-	2

Museum	5	-	5	-	5	-	-	2
Non-Conventional Sources of Energy	12	-	12	-	12	-	-	1
N.R.I Affairs	13	-	13	-	13	-	-	2
Official Language	4	-	4	-	4	-	-	
Panchayati Raj	55	-	55	-	55	-	-	1
Personnel	31	1	31	-	31	-	-	5
Power	53	-	53	-	53	-	-	
Public Works Department	58	-	58	-	58	-	1	2
Provedoria	3	-	3	-	3	-	-	
Public Grievances	2	-	2	-	2	-	-	1
Planning and Statistics	15	-	15	-	15	-	-	3
Ports	16	-	16	-	16	-	-	-
Printing & Stationery	4	-	4	-	4	-	-	1
River Navigation	10	-	10	-	10	-	-	
Revenue	98	-	98	-	98	1	1	9
Urban Development	42	-	42	-	42	-	-	5
R.D.A.	20	-	20	-	20	-	-	
Social Welfare	34	-	34	-	34	-	-	1
Science & Technology	3	-	3	-	3	-	-	
Sports & Youth Affairs	44	-	44	-	44	1	-	1
Tourism	141	-	141	-	141	-	-	5
Transport	53	-	53	-	53	-	-	
Tribal Welfare	13	-	13	-	13	-	-	1
Town & Country Planning	32	-	32	-	32	-	-	-
Vigilance	8	-	8	-	8	-	-	-
Water Resources	34	-	34	-	34	-	-	5
Women and Child Development	33	-	33	-	33	-	-	4
TOTAL	1,953	3	1,953	-	1,953	11	4	97

Sl. No.	<u>Detailed information as regards the Starred Questions during the Tenth Session, 2015</u>	<u>Detailed information as regards the Starred Questions during the Tenth Session, 2015</u>
1.	<p style="text-align: center;"><u>27.7.2015</u></p> <p>1.Starred Questions at Sl. Nos.1A, 2B, 5A, 6A and 8C listed for the day were orally answered.</p> <p>2. Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>27.7.2015</u></p> <p>1. Replies to the rest of the Unstarred Questions listed for the day were laid on the Table of the House.</p>
2.	<p style="text-align: center;"><u>29.7.2015</u></p> <p>1.Starred Questions at Sl. Nos.1B, 2A, 3C, 6A and 4B listed for the day were orally answered.</p> <p>2. Reply to Starred Question No. 7A was postponed to the next Session.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>29.7.2015</u></p> <p>1. Replies to the rest of the Unstarred Questions listed for the day were laid on the Table of the House.</p>
3.	<p style="text-align: center;"><u>30.7.2015</u></p> <p>1.Postponed Starred Question No.*18B tabled by Shri Glenn Ticlo, MLA regarding 'Encroachment in Government land' which was originally slated for answer on 25.07.2014, which was further postponed for answer on 27.03.2015, was orally answered.</p> <p>2.Starred Questions at Sl. Nos.1C, 2C, 3B, and 4C listed for the day were orally answered.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>30.7.2015</u></p> <p>1.Replies to the rest of the Unstarred Questions listed for the day were laid on the Table of the House.</p> <p>2.Postponed Unstarred Question No.127 tabled by Shri Rohan Khaunte, MLA regarding 'Appointment of Doctors by Health Department' which was originally slated for answer on 27.03.2015, which was further postponed for answer during the ensuing Tenth Session, 2015, was laid on the Table of the House.</p> <p>3.Reply to Unstarred Question No. 84 was postponed to the next Session.</p>
4.	<p style="text-align: center;"><u>31.7.2015</u></p> <p>1.Starred Questions at Sl. Nos.1A, 4B, 5B, 6B and 7B listed for the day were orally answered.</p> <p>2. Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>31.7.2015</u></p> <p>1.Postponed Unstarred Question No. 22 tabled by Shri Atanasio Monsrrate, MLA, regarding 'Job reservation for S.T. categories' which was originally slated for answer on the 27th March, 2015, was laid on the Table of the House.</p>

	<p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p>2. The Replies to the rest of the Unstarred Questions were laid on the Table of the House.</p>
<p>5.</p>	<p><u>3.8.2015</u></p> <p>1.Postponed Starred Question No.*2A tabled by Shri Sidharth Kuncalienker, MLA regarding 'Posts cleared by ARD for various Departments (originally slated for answer on 27.07.2015) was orally answered.</p> <p>2.Starred Questions at Sl. Nos.1A, 2B, 3A, 6B and 5C listed for the day were orally answered.</p> <p>3. Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p><u>3.8.2015</u></p> <p>1.The Replies to the rest of the Unstarred Questions were laid on the Table of the House.</p>
<p>6.</p>	<p><u>4.8.2015</u></p> <p>1.Starred Questions at Sl. Nos.1A, 2A, 3A, 4C, 5B and 6A listed for the day were orally answered.</p> <p>2. Replies to the rest of the Starred Questions were laid on the Table of the House.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p><u>4.8.2015</u></p> <p>1.The Replies to the rest of the Unstarred Questions were laid on the Table of the House.</p>
<p>7.</p>	<p><u>5.8.2015</u></p> <p>1.Starred Questions at Sl. Nos.1C, 2A, 3A, 4A, and 5B listed for the day were orally answered.</p> <p>2.Replies to the rest of the Starred Questions were laid on the Table of the House.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p><u>5.8.2015</u></p> <p>1.The Replies to the rest of the Unstarred Questions were laid on the Table of the House.</p>

<p>8.</p>	<p style="text-align: center;"><u>6.8.2015</u></p> <p>1.Postponed Starred LAQ No. 4A, tabled by Shri Vishwajit Rane, MLA regarding ‘Financial Grants to Municipalities’ which was originally slated for answer on 30.7.2015 was orally answered on 6.8.2015.</p> <p>2.Starred Questions at Sl Nos 2A, 4C, 5A and 6 listed were orally answered on 6.8.2015.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>6.8.2015</u></p> <p>1.Replies to the rest of the Unstarred Questions were laid on the Table of the House.</p> <p>2. Replies to Unstarred Question Nos 82, 106 and 117 were postponed to the next Session.</p>
<p>9.</p>	<p style="text-align: center;"><u>7.8.2015</u></p> <p>1.Starred Questions at Sl Nos 1A, 2C, 3A and 4B listed were orally answered on 7.8.2015.</p> <p>2.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>7.8.2015</u></p> <p>1.Postponed Unstarred Question No. 30 tabled by S/Shri Digambar Kamat and Naresh Sawal, MLAs’ regarding ‘Current Stock Position’ which was originally slated for answer on 31.7.2015 was laid on the Table of the House.</p> <p>2.Postponed Unstarred Question No. 31 tabled by Shri Digambar Kamat, MLA regarding ‘Material purchased by Floating Tenders’ which was originally slated for answer on 31.7.2015 was laid on the Table of the House.</p> <p>3.Replies to the rest of the Unstarred Questions were laid on the Table of the House.</p>
<p>10.</p>	<p style="text-align: center;"><u>10.8.2015</u></p> <p>1.Postponed Starred Question No.*7A tabled by Shri Digambar Kamat, MLA regarding ‘Number of appeals filed before Director/Deputy Director of Panchayat’ (originally slated for answer on 27. 7.2015) was not taken up as the Member</p>	<p style="text-align: center;"><u>10.8.2015</u></p> <p>1.Postponed Unstarred Question No.69 tabled by Shri Lavoo Mamledar, MLA regarding ‘Recruitments in Elections Department’ (originally slated for answer on 3. 8.2015) was laid on the Table.</p> <p>2.Postponed Unstarred Question No.95 tabled by Shri Digambar Kamat, MLA regarding ‘Posts advertised by various Departments’</p>

	<p>concerned was not present in the House.</p> <p>2.Postponed Starred Question No.*21C tabled by Shri Atanasio Monserrate, MLA regarding 'Housing Policy by Government' (originally slated for answer on 3. 8.2015) was not taken up as the Member concerned was not present in the House.</p> <p>3.Starred Questions at Sl. Nos. 1B, 2A, 3B, 4A, 5A and 6A for the day were orally answered.</p> <p>4.Replies to the rest of the Starred (corrected) Questions were laid on the Table of the House.</p>	<p>(originally slated for answer on 3. 8.2015) was laid on the Table.</p> <p>3.Postponed Unstarred Question No.132 tabled by Shri Atanasio Monserrate, MLA regarding 'Reservation of Seats' (originally slated for answer on 3.08.2015) was laid on the Table.</p> <p>4.Replies to Unstarred Question Nos. 2, 40 and 59 were postponed to next Session.</p> <p>5.Replies to the rest of the Unstarred Questions were laid on the Table of the House.</p>
11.	<p style="text-align: center;"><u>11.8.2015</u></p> <p>1.Starred Questions at Sl. Nos. 2C, 3A, 4B, 6C, 7C and 8B for the day were orally answered.</p> <p>2.Replies to the rest of the Starred Questions were laid on the Table.</p>	<p style="text-align: center;"><u>11.8.2015</u></p> <p>1.Postponed Unstarred Question No. 20 tabled by Shri Lavoo Mamledar, MLA regarding 'Clearance Certificate for obtaining Passport' (originally slated for answer on 4.08.2015) was laid on the Table.</p> <p>2.Reply to Unstarred Question No. 109 was postponed to 12/8/2015. Reply to Unstarred Question No. 25 was postponed to next Session.</p> <p>3.Replies to the rest of the Unstarred Questions were laid on the Table.</p>
12.	<p style="text-align: center;"><u>12.8.2015</u></p> <p>1.Starred Questions at Sl. Nos. 1A, 2A, 3B and 4B for the day were orally answered.</p> <p>2.Replies to the rest of the Starred Questions were laid on the Table.</p>	<p style="text-align: center;"><u>12.8.2015</u></p> <p>1.Postponed Unstarred Question No.29 tabled by Shri Digambar Kamat, MLA regarding 'Chief Minister's Relief Fund' (originally slated for answer on 5.8.2015) was laid on the Table.</p> <p>2. Postponed Unstarred Question No. 109 tabled by Shri Digambar Kamat, MLA regarding 'Deaths of teenagers in the State' (originally slated for answer on 11.8.2015)</p>

		<p>was laid on the Table.</p> <p>3.Reply to Unstarred Question No. 40 was postponed to next Session.</p> <p>4.Replies to the rest of the Unstarred Questions were laid on the Table.</p>
13.	<p style="text-align: center;"><u>13.8.2015</u></p> <p>1.Starred Questions at Sl. No. 2B, 3B, 4C, 5C, 6C and 7A listed for the day were orally answered.</p> <p>2.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>13.8.2015</u></p> <p>1.Postponed Unstarred Question No. 113 tabled by Shri Vijai Sardesai, MLA regarding 'Pending cases before the National Green Tribunal' which was originally slated for answer on 6.8.2015 was laid on the Table of the House.</p> <p>2. The replies to the Unstarred Questions were laid on the Table of the House.</p>
14.	<p style="text-align: center;"><u>14.8.2015</u></p> <p>1.Starred Questions at Sl. No. 1B, 3B, 7B, 8A and 9A listed for the day were orally answered.</p> <p>2.Replies to Starred Question Nos. 4A and 14A were postponed to the next Session.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>14.8.2015</u></p> <p>1.Postponed Unstarred Question No. 97 tabled by Shri Vijai Sardesai, MLA regarding 'Expenditure incurred on Advertisements' which was originally slated for answer on 31.7.2015 was postponed to the next Session.</p> <p>2. Postponed Unstarred Question No. 9 tabled by Shri Chandrakant Kavlekar, MLA regarding 'Sub Station at Betul' which was originally slated for answer on 8.7.2015 which was laid on the Table of the House.</p> <p>3.The replies to Unstarred Question Nos. 3, 97, 103 and 104 were postponed to the next Session.</p> <p>4.The replies to the Unstarred Questions were laid on the Table of the House.</p>

13. ZERO HOUR MENTIONS

The Session also witnessed the deliberations on the issues of urgent public importance articulating public concern and thus fulfilling its democratic mandate by the various Parliamentary devices utilized by the Hon. Members to call the attention of the House in the form of the following Zero Hour Mentions:

1. Shri Rohan Khaunte, MLA tabled the Zero Hour Mention in the House on the 29th July, 2015, as regards the steps the Government has undertaken or intends to undertake to ensure an effective traffic management system at NH-17 on the stretch from Training College in Porvorim to Panaji city.
2. Shri Chandrakant Kavalekar, MLA, tabled the Zero Hour Mention in the House on the 30th July, 2015, as regards the steps the Government has undertaken or intends to take as regards installing a main gate at the entrance of the historical Cabo-De-Rama fort, so that security and safety of the people is ensured and that the gate may be opened during the religious service at St. Anthony Church, which is situated at Cabo-De-Rama fort.
3. Shri Rohan Khaunte, MLA, tabled the Zero Hour Mention in the House on the 31st July, 2015, as regards the steps the Government has undertaken or intends to take as regards formulating an effective legislation or bringing about an amendment to the Forest Act as regards issuing effective regulations/guidelines as regards management of the forest trees grown in complexes, in vacant neighbouring plots, trees grown up or planted near the soak pits, the creepers climbing on houses and the trees railing on other houses.
4. Shri Rohan Khaunte, MLA tabled the Zero Hour Mention in the House on the 31st July, 2015, as regards the steps the Government has undertaken or intends to take to provide necessary support so that the Management continues publishing the daily Konkani newspaper Sunaparant.
5. The subject matter of the Zero Hour Mention which was tabled by Shri Sidharth Kuncaliencar, MLA, on the 31st July, 2015, was as regards the matter of the attempts by some vested interests to create law and order situation in the State by blocking highways and other main District roads in Goa, over the FORCE Agitation and creating a wrong impression among the public on the

issue of MOI, despite assurances given by the Government on the floor of the House.

6. The subject matter of the Zero Hour Mention which was tabled by Shri Vijai Sardesai, MLA, on the 4th August, 2015, was as regards the matter of the probable increase in the number of the off shore casinos in the State and the case of an application for permit made by the Creative Gaming Solution Private Limited.
7. The subject matter of the Zero Hour Mention which tabled by Smt. Jennifer Monserrate, MLA on the 5th August, 2015, was as regards the matter of the closure of the Miramar-Dona Paula road and the steps the Government intends to take or has undertaken to expedite the work thereof.
8. The subject matter of the Zero Hour Mention which was tabled by Shri Kiran Kandolkar, MLA on the 5th August, 2015, was as regards the matter of the measures and the steps the Government intends to undertake or has undertaken to prevent the demolitions of the residential houses of the people of Sirsaim village inspite of the fact that the Government in its Budget had declared that such houses may be regularized.
9. The subject matter of the Zero Hour Mention which was tabled by Shri Vishnu Surya Naik Wagh, MLA, on the 6th August, 2015, was as regards the measures and the steps the Government has undertaken or intends to undertake to ensure implementation of the safety and security of women, since there was an incident of a gang rape at Corlim.
Shri Laxmikant Parsekar, the Hon. Chief Minister replied to the debate on the 6th August, 2015.
10. The subject matter of the Zero Hour Mention which was tabled by Shri Rohan Khaunte, MLA, on the 6th August, 2015, was as regards that one officer for each Government Office should be specially designated/deployed to attend to the people who come to the various Government Offices to seek information

and advice, since the other Officers are busy with the work associated with the Assembly.

Shri Laxmikant Parsekar, the Hon. Chief Minister replied to the debate on the 6th August, 2015.

- 11.** The subject matter of the Zero Hour Mention which was tabled by Shri Rohan Khaunte, MLA, on the 7th August, 2015, was as regards the measures/steps the Government intends to take or has undertaken to prevent the water logging and to repair the potholes at the newly constructed CHOGM road at O' Coqueiro Circle upto Amrekar temple at Porvorim.
- 12.** The subject matter of the Zero Hour Mention, which was tabled by Shri Mauvin Godinho, MLA, on the 7th August, 2015, was as regards the matter of the STC Taxi counter at the Dabolim Airport that was closed by the State Government and the probability of its re-opening thereof.
- 13.** The subject matter of the Zero Hour Mention, which was tabled by Shri Mauvin Godinho, MLA, on the 10th August, 2015 was as regards the steps/measures the Government intends to take or undertake as regards the prevention of the accidents on the road near Greg Vales House on NH 17B, where accidents have been taking place on a daily basis at Jairam Nagar, Alto Dabolim and surrounding areas in Dabolim Constituency.
Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the Zero Hour Mention on the 10th August, 2015.
- 14.** The subject matter of the Zero Hour Mention, which was tabled by Shri Pandurang Madkaikar, on the 11th August, 2015, was as regards the fear and anxiety in the minds of the people of Village Panchayat of Golteim Navelim at Diwar regarding the Rave/EDM festivals titled "Freedom Blast 2015" in Survey No. 118/1 organized by Club Westend Saligao and Sai Champion Group which has been opposed by the people of Diwar and which has led to destruction of sensitive mangroves, small tributaries and Bandhs located in the

area. The steps/measures the Government intends to undertake or has undertaken in this regard.

Shri Laxmikant Parsekar, the Hon. Chief Minister, replied to the Zero Hour Mention on the 11th August, 2015.

- 15.** The subject matter of the Zero Hour Mention, which was tabled by Shri Vishnu Surya Naik Wagh, MLA, on the 11th August, 2015, was as regards the fear and anxiety in the minds of the people from Goa Velha and Batim over the non availability of water due to damage to water supply pipeline by Reliance cable operators causing tremendous loss of water and also to the Government property. The steps/measures the Government intends to undertake or has undertaken in this regard.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the Mention on the 11th August, 2015.

- 16.** The subject matter of the Zero Hour Mention, which was tabled by Shri Mauvin Godinho, MLA, on the 12th August, 2015, was as regards the fear and anxiety in the minds of the people of Goa, more particularly of the people of Goa associated with the Shipping Industry, due to the tendering of foreshore land and implementation of a 500% increase in the rentals by the Mormugao Port Trust, thus bringing to a halt all economic activities associated with the ship repair, ship building, dry docking etc. resulting in shutting down of most of the shipyards resulting in the loss of jobs and livelihood and would have impact on the Goan economy. The steps the Government will undertake or has undertaken to prevail upon the Mormugao Port Trust not to implement the decision that will shut down the ship repair and ship building industry.

Shri Laxmikant Parsekar, the Hon. Chief Minister, replied to the Zero Hour Mention on the 12th August, 2015.

17. The subject matter of the Zero Hour Mention, tabled by Shri Rohan Khanute, MLA, on the 13th August, 2015, was as regards the steps the Government intends to undertake or has undertaken to protect the paddy crop of the farmers and to prevent the breach of bunds and expedite the repairs of the Bunds especially Sampal Cator Bund at Salvador Do Mundo, so as to prevent the saline water entering into the paddy fields.

Shri Francis D'Souza, the Hon. Deputy Chief Minister, replied to the mention on the 13th August, 2015.

18. The subject matter of the Zero Hour Mention, tabled by Shri Lavoo Mamledar, on the 13th August, 2015, was as regards the fear and anxiety in the minds of the people of Ponda and surrounding areas over repeatedly closure of Ponda Market and the non Settlement of vendors' Sopo issue by Ponda Municipality and the steps the Government has undertaken or intends to undertake in the matter.

Shri Francis D'Souza, the Hon. Deputy Chief Minister, replied to the mention on the 13th August, 2015.

19. The subject matter of the Zero Hour Mention, tabled by Shri Vishnu Surya Naik Wagh, MLA, on the 13th August, 2015, was as regards the fear and anxiety in the minds of the commuters and vehicle drivers over the lack of proper signal system at NH4A Bypass-Agassaim Junction, NH4A Bypass at Goa Velha Junction and Siridao-Pale Junction and at GMC Bambolim- St. Cruz Junction, thereby causing utter chaos and confusion as well as choking of vehicular traffic leading to fatal as well as serious accidents and the steps the Government intends to undertake or has undertaken in this regard.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the mention on the 13th August, 2015.

The Government replied to the above mentioned Zero Hour Mentions thereto.

14. PRIVATE MEMBERS RESOLUTIONS

- (i) The subject matter of the Resolution, tabled by Shri Rohan Khaunte, MLA, on the 31st July, 2015, was to recommend the Government to consider that Porvorim be added to Panajim as a part of the Mission of the Smart City Plan, since it has an ideal infrastructure as educational institutes, State/Central Government Offices, Corporate Houses, Hospitality Industries and Hospitals and Nursing Homes have preferred to set up their activities in Porvorim.

Shri Francis D'Souza, the Hon. Deputy Chief Minister replied to the points raised by the Mover.

The above mentioned Private Members' Resolution which was admitted, moved, discussed, was put to the vote of the House and thereafter it was defeated in the House on the 31st July, 2015.

- (ii) The subject matter of the Resolution, tabled by Dr. Pramod Sawant, MLA, on the 31st July, 2015, was to recommend the Government that the newly constructed building for the existing Community Health Centre at Valpoi, Sattari, Goa, be named in the name of Freedom Fighter of Sattari, Shri Deepajirao Rane.

The following Members spoke on the Resolution:

1. Dr. Pramod Sawant, MLA
2. Shri Pratapsingh Rane, Hon. Leader of the Opposition
3. Shri Vishnu Surya Naik Wagh, MLA
4. Shri Kiran Kandolkar, MLA

Shri Francis D'Souza, the Hon. Deputy Chief Minister replied to the points raised by the Mover.

The above mentioned Private Members' Resolution which was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 31st July, 2015.

(iii) The subject matter of the Resolution tabled by S/Shri Pratapsingh Rane, the Hon. Leader of the Opposition, Pandurang Madkaikar and Aleixo Reginaldo Lourenco, MLAs', on the 31st July, 2015, was to recommend the Government to prevent the rising rate of road accidents, by preventing stray cattle from using the road as a cattle shed or fine the owners of the cattle for creating the menace for the travelling public and loss of life.

The following Members spoke on the Resolution:

1. Shri Pratapsingh Rane, Hon. Leader of the Opposition
2. Shri Pandurang Madkaikar, MLA
3. Shri Luis Carlos Almeida, MLA
4. Shri Naresh Sawal, MLA
5. Shri Subhash Phal Dessai, MLA
6. Shri Nilesh Cabral, MLA
7. Shri Lavoo Mamledar, MLA

S/Shri Ramesh Tawadkar, the Hon. Minister for Animal Husbandry and Laxmikant Parsekar, the Hon. Chief Minister replied to the points raised by the movers.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 31st July, 2015.

(iv) The subject matter of the Resolution, tabled by Shri Vijai Sardesai, MLA, on the 31st July, 2015, was to recommend the Government to take immediate steps to ensure that all applications for mutations and partitions are disposed of by first come first serve basis and without expectations, so that transparency is maintained and justice is done to all applicants.

The following Members spoke on the Resolution:

1. Shri Vijai Sardesai, MLA
2. Shri Lavoo Mamledar, MLA
3. Shri Pandurang Madkaikar, MLA

Shri Francis D'Souza, the Hon. Deputy Chief Minister replied to the points raised by the Mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 31st July, 2015.

- (v) The subject matter of the Resolution, tabled by Shri Vishnu Surya Naik Wagh, MLA, on the 31st July, 2015, was to recommend the Government to establish a Goa State Sainik Board on the lines of similar Boards existing for the benefit of retired Jawans for their rehabilitation and general welfare such as Border Security Force, the Central Reserve Force and the Industrial Security Board.

Shri Vishnu Surya Naik Wagh, MLA spoke on the Resolution.

Shri Laxmikant Parsekar, the Hon. Chief Minister replied to the points raised by the mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 31st July, 2015.

- (vi) The subject matter of the Resolution tabled by Shri Rohan Khaunte, MLA, on the 7th August, 2015, was to recommend the Government to appoint an Ombudsman for education on the lines of an Ombudsman appointed by the Government for administration.

The following Members spoke on the Resolution:

1. Shri Rohan Khaunte, MLA
2. Shri Pratapsingh Rane, Hon. Leader of the Opposition.

Shri Laxmikant Parsekar, the Hon. Chief Minister replied to the points raised by the mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 7th August, 2015.

- (vii)** The subject matter of the Resolution tabled by Shri Pandurang Madkaikar on the 7th August, 2015, was to recommend the Government that the Primary Health Centre at Corlim should be upgraded as the above Health Centre provides services to Cumbharjua Constituency.

Shri Pandurang Madkaikar, MLA spoke on the Resolution.

Shri Francis D'Souza, the Deputy Chief Minister replied to the points raised by the mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 7th August, 2015.

- (viii)** The subject matter of the Resolution tabled by Shri Vijai Sardesai, on the 7th August, 2015, was to recommend the Government that the sports infrastructure and facilities constructed or established by the Government including the Department of Sports or the SAG be made available to local sportspersons and the local public.

Shri Vijai Sardesai, spoke on the Resolution.

Shri Ramesh Tawadkar, the Hon. Minister for Sports and Youth Affairs replied to the points raised by the mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 7th August, 2015.

- (ix) The subject matter of the Resolution, tabled by Shri Chandrakant Kavlekar, MLA, on the 7th August, 2015, was to recommend the Government that the minority Community of Goa Dhangar (Gauli) should be given the status of Scheduled Tribes by the Goa Government so that the Dhangar Community would get reservation in the field of education and employment for upliftment of the Community.

The following Members spoke on the Resolution:

1. Shri Chandrakant Kavalekar, MLA
2. Shri Pandurang Madkaikar, MLA
3. Shri Pratapsingh Rane, the Hon. Leader of the Opposition
4. Shri Naresh Sawal, MLA
5. Shri Lavoo Mamledar, MLA
6. Shri Kiran Kandolkar, MLA
7. Shri Nilesh Cabral, MLA
8. Shri Caetano Silva, MLA
9. Dr. Pramod Sawant, MLA
10. Shri Vishnu Surya Naik Wagh, MLA
11. Shri Subhash Phal Dessai, MLA
12. Shri Ganesh Gaonkar, MLA
13. S/Shri Mahadev Naik, the Hon. Minister for Social Welfare and
Shri Laxmikant Parsekar, the Hon. Chief Minister replied to the
points raised by the mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 7th August, 2015.

- (x) The subject matter of the Resolution, tabled by Shri Aleixo Reginaldo Lourenco, MLA on the 7th August, 2015, was to recommend the Government to name the College of Architecture in the memory of late Charles Corriea as 'Charles Corriea College of Architecture'.

Shri Aleixo Reginaldo Lourenco, MLA spoke on the Resolution
Shri Laxmikant Parsekar, the Hon. Chief Minister replied to the points raised by the Mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 7th August, 2015.

- (xi) The subject matter of the Resolution, tabled by Shri Pandurang Madkaikar, MLA, on the 14th August, 2015, was to recommend the Government to take up development work of Carambolim lake, as it is polluted due to the growth of Salvina plants which results in the increase of mosquitoes due to non completion of works.

The following Members spoke on the Resolution:

1. Shri Pandurang Madkaikar, MLA
2. Shri Vishnu Surya Naik Wagh, MLA

Shri Dayanand Mandrekar, the Hon. Minister for Water Resources replied to the points raised by the mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it

was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 14th August, 2015.

- (xii)** The subject matter of the Resolution, tabled by Dr. Pramod Sawant, MLA, on the 14th August, 2015, was to recommend that the Goa Board of Indian System of Medicine and Homeopathic Council Act 2001 be separated into as Goa Board of Medicine and Goa Homeopathic Council and Yoga, Unani, Siddha and Homeopathy should be added thereto.

The following Members spoke on the Resolution:

1. Dr. Pramod Sawant, MLA
2. Shri Vishnu Surya Naik Wagh, MLA
3. Shri Glenn Souza Ticlo, MLA
4. Shri Naresh Sawal, MLA
5. Shri Mauvin Godinho, MLA

Shri Francis D'Souza, the Hon. Deputy Chief Minister replied to the points raised by the Mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 14th August, 2015.

- (xiii)** The subject matter of the Resolution, tabled by Shri Chandrakant Kavalekar, MLA, on the 14th August, 2015, was to recommend that the Government to take up the work of conservation and to restore the Betul Fort on priority as this is the only Fort which was built on Orders of Chatrapati Shivaji Maharaj in the 16th Century and this fort be listed in Archives and Archaeology of Goa.

Shri Chandrakant Kavalekar, MLA spoke on the Resolution

Shri Laxmikant Parsekar, the Hon. Chief Minister replied to the points raised by the mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 14th August, 2015.

- (xiv) The subject matter of the Resolution, tabled by Shri Rohan Khaunte, MLA, on the 14th August, 2015, was to recommend the Government for formation of Independent Solid Waste Management Board with a focus on Garbage Management in order to achieve the goal for the project of Swaatch Bharat/Neetal Goem in a planned and a professional manner.

The following Members spoke on the Resolution:

1. Shri Rohan Khaunte, MLA
2. Shri Mauvin Godinho, MLA
3. Shri Aleixo Reginaldo Lourenco, MLA
4. Shri Pandurang Madkaikar, MLA
5. Shri Nilesh Cabral, MLA
6. Shri Naresh Sawal, MLA

S/Shri Francis D'Souza, the Hon. Deputy Chief Minister and Laxmikant Parsekar, the Hon. Chief Minister replied to the points raised by the mover.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 14th August, 2015.

- (xv) The subject matter of the Resolution, tabled by Shri Naresh Sawal, MLA, on the 14th August, 2015, was to recommend the Government to bifurcate the existing Village Panchayat of Latambarcem in Bicholim Taluka into two Village Panchayats namely V.P. Kasarpal, comprising of areas of

Kasarpal, Ussap, Savardhat and Nanoda and V.P. Dodamarg, comprising of areas of Ladfem, Kharpal, Dodamarg and Vadawal.

The above mentioned Private Members' Resolution was admitted, moved, discussed, was put to the vote of the House and thereafter it was withdrawn by the leave of the House after obtaining adequate reply from the Government in the House on the 14th August, 2015.

Shri Naresh Sawal, MLA, spoke on the Resolution.

S/Shri Dayanand Mandrekar, the Hon.Minister for Panchayati Raj and Laxmikant Parsekar, the Hon.Chief Minister, replied to the points raised by the mover.

15. MISCELLANEOUS MATTER

Shri Dayanand Mandrekar, the Hon. Minister for Art & Culture sought the permission of the House to distribute 10 copies of books published during this year by the Art & Culture Department to the Hon. Members of the House on the 4th August, 2015.

16. GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR THE YEAR 2015-2016

(i) The General discussion on the Budget for the State of Goa for the year 2015- 2016 was held in the House on the 27th and the 29th July, 2015.

(ii) The following Members took part in the debate:-

1. Shri Vishnu Surya Naik Wagh, MLA
2. Shri Michael Lobo, MLA
3. Shri Nilesh Cabral, MLA
4. Shri Siddharth Kuncalienkar, MLA
5. Shri Subhash Phal Dessai, MLA
6. Dr. Pramod Sawant, MLA
7. Shri Naresh Sawal, MLA
8. Shri Vijai Sardesai, MLA
9. Shri Ganesh Gaonkar, MLA

10. Shri Glenn Souza Ticlo, MLA
11. Shri Lavoo Mamledar, MLA
12. Shri Rohan Khaunte, MLA
13. Shri Kiran Kandolkar, MLA
14. Shri Aleixo Reginaldo Lourenco, MLA
15. Shri Subhash Phal Dessai, MLA
16. Shri Luis Carlos Almeida, MLA
17. Shri Caetano Silva, MLA
18. Shri Benjamin Silva, MLA
19. Shri Mauvin Godinho, MLA

(iii) Thereafter, Shri LaxmikantParsekar, the Hon. Chief Minister replied to the debate on the General discussion on the Budget for the State of Goa for the year 2015-2016 on the 29th July, 2015.

17. PRESENTATION, DISCUSSION, VOTING AND PASSING OF THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2015-2016 (FIRST BATCH)

The Supplementary Demands for Grants for the year 2015-2016 (First Batch) were presented, discussed, voted and passed by the House and the corresponding - The Goa Appropriation (No.3) Bill, 2015 (Relating to the Supplementary Demands for Grants for the year 2015-2016 (First Batch) was introduced, considered and passed on the 14th August, 2015.

18. DEMANDS FOR GRANTS FOR THE YEAR 2015-2016

87 Demands for Grants for the year 2015-2016 were moved, discussed, voted and passed on the 30 and 31 July, 3, 4, 5, 6, 7, 10, 11, 12, 13 and 14 August, 2015 after the 78 Cut Motions to the Demands for Grants for the year 2015-2016 which were moved, discussed, voted and negatived/defeated. Thereafter, the corresponding-The Goa Appropriation (No.2) Bill, 2015 (Relating to the Budget for the year 2015-2016 was introduced, considered and passed on the 14th August, 2015.

DEMANDS FOR GRANTS FOR THE YEAR 2015-2016

Sl. No.	Number of Demands	Date of Discussion, Voting and Passing of the Demands for Grants	Members who took part in the debate	Number of Cut Motions received/ Negatived	Name of Ministers who replied to the debate	Number of Demands passed
1.	Demand No. 2- General Adminsitration Demand No. 14- Goa Sadan Demand No. 17- Police Demand No. 18- Jails Demand No.22- Vigilance Demand No. 23- Home Demand No. 25- Home Guards and Civil Defence Demand No. 26- Fire and Emegency Services Demand No. 29- Public Grievances Demand No. 75- Planning, Statistcs and Evaluation Demand No. 79- Goa Gazetteer Demand No. 84- Airport	30.7.2015	1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Mauvin Godinho, MLA 3. Shri Digambar Kamat, MLA 4. Shri Vishnu Surya Naik Wagh, MLA 5. Shri Subhash Phal Dessai, MLA 6. Shri Vijai Sardesai, MLA 7. Shri Ganesh Gaonkar, MLA 8. Shri Glenn Ticlo, MLA 9. Shri Chandrakant Kavlekar, MLA 10. Shri Rohan Khaunte, MLA 11. Shri Sidharth Kuncalienkar, MLA 12. Shri Caetano Silva, MLA 13. Shri Lavoo Mamledar, MLA 14. Shri Benjamin Silva, MLA 15. Shri Nilesh Cabral, MLA 16. Shri Aleixo Reginaldo Lourenco, MLA 17. Dr. Pramod Sawant, MLA 18. Shri Kiran Kandolkar, MLA	1/Negatived 2/Negatived 1/Negatived 1/Negatived 1/Negatived 1/Negatived 1/Negatived	Shri Laxmikant Parsekar, the Hon. Chief Minister replied to the debate on 30. 7.2015	12

2.	Demand No. 20- Printing and Stationary Demand No. 59- Factories and Boilers Demand No. 61- Craftsmen Training	31.7.2015	1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Luis Carlos Almeida, MLA 3. Shri Rohan Khaunte, MLA 4. Shri Naresh Sawal, MLA 5. Shri Nilesh Cabral, MLA 6. Shri Lavoo Mamledar, MLA 7. Dr. Pramod Sawant, MLA 8. Shri Pandurang Madkaikar, MLA 9. Shri Glenn Souza Ticlo, MLA 10. Shri Subhash Phal Dessai, MLA	2/Negatived 1/Negatived	Shri Deepak Dhavalikar, Hon. Minister for Craftsmen Training replied to the debate on 31.7.2015	3
3.	Demand No. 13- Transport Demand No.21- Public Works Demand No. 77- River Navigation	3.8.2015	1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Rohan Khaunte, MLA 3. Shri Vijai Sardessai, MLA 4. Shri Micheal Lobo, MLA 5. Shri Glenn Souza Ticlo, MLA 6. Shri Naresh Sawal, MLA 7. Shri Chandrakant Kavalekar, MLA 8. Shri Subhash Phal Desai, MLA 9. Dr. Pramod Sawant, MLA 10. Shri Sidharth Kuncaliencar, MLA 11. Shri Ganesh Gaonkar, MLA 12. Shri Kiran Kandolkar, MLA 13. Shri Carlos Almeida, MLA 14. Shri Anant Shet, Hon. Dy. Speaker	1/Negatived 3/Negatived 2/Negatived	Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D. replied to the debate on 3.8.2015.	3

			<p>15. Shri Mauvin Godinho, MLA 16. Shri Aleixo. R. Lourenco, MLA 17. Shri Subhash alias Rajan Naik, MLA 18. Shri Caetano Silva, MLA 19. Shri Vishnu Surya Naik Wagh, MLA 20. Shri Nilesh Cabral, MLA 21. Shri Benjamin Silva, MLA 22. Shri Pandurang Madkaikar, MLA 23. Shri Lavoo Mamledar, MLA</p>			
4.	<p>Demand No. 31- Panchayats Demand No. 43- Art and Culture Demand No. 70- Civil Supplies Demand No. 74- Water Resources</p>	4. 8. 2015	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Vijai Sardesai, MLA 3. Shri Vishnu Surya Naik Wagh, MLA 4. Shri Sidharth Kuncaliencar, MLA 5. Shri Naresh Sawl, MLA 6. Shri Chandrakant Kavalekar, MLA 7. Shri Rohan Khaunte, MLA 8. Shri Lavoo Mamledar, MLA 9. Shri Glenn Souza Ticlo, MLA 10. Shri Kiran Kandolkar, MLA 11. Shri Ganesh Gaonkar, MLA 12. Shri Benjamin Silva, MLA 13. Shri Caetano Silva, MLA 14. Dr. Pramod Sawant, MLA 15. Shri Nilesh Cabral, MLA</p>	<p>1/Negatived 1/Negatived 2/Negatived</p>	<p>Shri Dayanand Mandrekar, Hon. Minister for Water Resources replied to the debate on 4.8.2015.</p>	4

			<p>16. Shri Subhash alais Rajan Naik, MLA 17. Shri Michael Lobo, MLA 18. Shri Subhash Phal Dessai, MLA 19. Shri Pandurang Madkaikar, MLA 20. Shri Mauvin Godinho, MLA 21. Shri Aleixo. R. Lourenco, MLA 22. Shri Anant Shet, Hon. Deputy Speaker</p>			
5.	<p>Demand No. 42- Sports & Youth Affairs Demand No. 64- Agriculture Demand No. 65- Animal Husbandry and Veterinary Services Demand No. 81- Tribal Welfare Demand No. 19- Industries, Trade and Commerce Demand No. 57- Social Welfare Demand No. 69- Handicrafts, Textile and Coir Demand No. 71- Co-operation</p>	5.8.2015	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Vijai Sardesai, MLA 3. Shri Sidharath Kuncalienkar, MLA 4. Shri Ganesh Gaonkar, MLA 5. Shri Rohan Khaunte, MLA 6. Shri Glenn Souza Ticlo, MLA 7. Shri Naresh Sawal, MLA 8. Shri Aleixo Reginaldo Lourenco, MLA 9. Shri Subhash Phal Dessai, MLA 10. Shri Luis Carlos Almeida, MLA 11. Shri Nilesh Cabral, MLA 12. Shri Caetan Silva, MLA 13. Shri Michael Lobo, MLA 14. Shri Kiran Kandolkar, MLA 15. Shri Benjamin Silva, MLA 16. Shri Chandrakant Kavalekar, MLA</p>	<p>2/Negatived 2/Negatived 1/Negatived 2/Negatived</p>	<p>S/Shri Ramesh Tawadkar, Hon. Minister for Sports and Youth Affairs and Mahadev Naik, Hon. Minister for Industries replied to the debate on 5.8.2015.</p>	8

			17. Shri Vishnu Surya Naik Wagh, MLA 18. Shri Subhash alias Rajan Naik, MLA 19. Dr. Pramod Sawant, MLA 20. Shri Pandurang Madkaikar, MLA 21. Shri Anant Shet, the Hon. Deputy Speaker 22. Shri Lavoo Mamledar, MLA 23. Shri Mauvin Godinho, MLA 24. Shri Rajendra Arlekar, Hon. Speaker			
6.	Demand No. 8- Treasury & Accounts Adminsitration, North Goa Demand No. 9- Treasury & Accounts Administration, South Goa Demand No. 11-Excise Demand No. 12- Commercial Taxes. Demand No. 30- Small Savings & Lotteries Demand No. 32- Finance Demand No. 83- Mines	6.8.2015	1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Vishwajit Rane, MLA 3. Shri Vijai Sardesai, MLA 4. Shri Sidharth Kuncaliencar, MLA 5. Shri Vishnu Surya Naik Wagh, MLA 6. Shri Naresh Sawal, MLA 7. Shri Subhash Phal Dessai, MLA 8. Shri Caetano Silva, MLA 9. Shri Glenn Souza Ticlo, MLA 10. Dr. Pramod Sawant, MLA 11. Shri Ganesh Gaonkar, MLA 12. Shri Rohan Khaunte, MLA 13. Shri Nilesh Cabral, MLA 14. Shri Mauvin Godinho, MLA 15. Shri Lavoo Mamledar, MLA	1/Negatived 1/Negatived 3/Negatived 1/Negatived	Shri Laxmikant Parsekar, the Hon. Chief Minister replied to the debate on 6.8.2015	7

			<p>16. Shri Pandurang Madkaikar, MLA</p> <p>17. Shri Aleixo Reginaldo Lourenco, MLA</p> <p>18. Shri Anant Shet, Hon. Deputy Speaker</p>			
7.	<p>Demand No. 27- Official Language</p> <p>Demand No. 56- Information and Publicity</p> <p>Demand No. 76- Electricity</p> <p>Demand No. 80- Legal Metrology</p>	7.8.2015	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition</p> <p>2. Shri Kiran Kandolkar, MLA</p> <p>3. Shri Glenn Souza Ticlo, MLA</p> <p>4. Shri Michael Lobo, MLA</p> <p>5. Shri Rohan Khaunte, MLA</p> <p>6. Shri Vishnu Surya Naik Wagh, MLA</p> <p>7. Shri Caetano Silva, MLA</p> <p>8. Shri Chandrakant Kavalekar, MLA</p> <p>9. Shri Lavoo Mamledar, MLA</p> <p>10. Shri Naresh Sawal, MLA</p> <p>11. Shri Sidharth Kuncalienkar, MLA</p> <p>12. Shri Nilesh Cabral, MLA</p> <p>13. Shri Benjamin Silva, MLA</p> <p>14. Shri Ganesh Gaonkar, MLA</p> <p>15. Shri Subhash Phal Dessai, MLA</p> <p>16. Dr. Pramod Sawant, MLA</p> <p>17. Shri Rajan Naik, MLA</p> <p>18. Shri Pandurang Madkaikar, MLA</p> <p>19. Shri Carlos Almeida, MLA</p> <p>20. Shri Aleixo Reginaldo Lourenco, MLA</p>		Shri Milind Naik, the Hon. Minister for Power replied to the debate on 7.8.2015	4

8.	<p>Demand No. 47- Goa Medical College Demand No. 48- Health Services Demand No. 49- Institute of Psychiatry and Human Behavior Demand No. 51- Goa Dental College</p> <p>Demand No. 53- Food and Drugs Administration Demand No. 54- Town and Country Planning</p>	10.8.2015	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Vishwajit Rane, MLA 3. Shri Vijai Sardesai, MLA 4. Shri Chandrakant Kavlekar, MLA 5. Shri Michael Lobo, MLA 6. Shri Naresh Sawal, MLA 7. Shri Lavoo Mamledar, MLA 8. Shri Kiran Kandolkar, MLA 9. Shri Rohan Khaunte, MLA 10. Shri Caetano Silva, MLA 11. Shri Benjamin Silva, MLA 12. Shri Glenn Souza Ticlo, MLA 13. Shri Ganesh Gaonkar, MLA 14. Shri Subhash Phal Dessai, MLA 15. Shri Nilesh Cabral, MLA 16. Dr. Pramod Sawant, MLA 17. Shri Sidharth Kuncaliencar, MLA 18. Shri Aleixo Reginaldo Lourenco, MLA 19. Shri Luis Carlos Almeida, MLA 20. Shri Subhash alias Rajan Naik, MLA 21. Shri Mauvin Godinho, MLA</p>	<p>4/Negatived 11/Negatived 1/Negatived 1/Negatived</p>	<p>Shri Francis D'Souza, the Hon. Deputy Chief Minister replied to the debate on the 10th August, 2015.</p>	6
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10.	<p>Demand No. 7- Settlement & Land Records</p> <p>Demand No. 15- Collectorate, North Goa</p> <p>Demand No. 16- Collectorate, South Goa</p> <p>Demand No. 33- Revenue</p> <p>Demand No. 55- Municipal Administration</p> <p>Demand No. 62- Law</p>	12.8.2015	<ol style="list-style-type: none"> 1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Chandrakant Kavalekar, MLA 3. Shri Naresh Sawal, MLA 4. Shri Lavoo Mamledar, MLA 5. Shri Rohan Khaunte, MLA 6. Shri Michael Lobo, MLA 7. Shri Glenn Souza Ticlo, MLA 8. Shri Vijai Sardesai, MLA 9. Shri Ganesh Gaonkar, MLA 10. Shri Nilesh Cabral, MLA 11. Shri Anant Shet, Hon. Deputy Speaker 12. Shri Sidharth Kuncaliencar, MLA 13. Shri Luis Carlos Almeida, MLA 14. Shri Pandurang Madkaikar, MLA 15. Shri Aleixo Reginaldo Lourenco, MLA 16. Shri Rajan Naik, MLA 17. Shri Kiran Kandolkar, MLA 18. Shri Mauvin Godinho, MLA 19. Shri Caetano Silva, MLA 20. Shri Vishnu Surya Naik Wagh, MLA 21. Dr. Pramod Sawant, MLA 22. Shri Benjamin Silva, MLA 	<p>1/Negatived</p> <p>1/Negatived</p> <p>1/Negatived</p> <p>1/Negatived</p> <p>1/Negatived</p>	<p>Shri Francis D'Souza, the Hon. Deputy Chief Minister replied to the debate on the 12th August, 2015.</p>	6
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<p>11.</p>	<p>Demand No. 58- Women and Child Development Demand No. 67- Ports Administration Demand No. 78- Tourism Demand No. 52- Labour Demand No. 60- Employment Demand No. 66- Fisheries</p>	<p>13.8.2015</p>	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Vijai Sardesai, MLA 3. Shri Michael Lobo, MLA 4. Shri Lavoo Mamledar, MLA 5. Shri Naresh Sawal, MLA 6. Shri Caetano Silva, MLA 7. Shri Glenn Souza Ticlo, MLA 8. Shri Sidharth Kuncaliencar, MLA 9. Shri Benjamin Silva, MLA 10. Shri Ganesh Gaonkar, MLA 11. Shri Nilesh Cabral, MLA 12. Shri Pandurang Madkaikar, MLA 13. Shri Rohan Khaunte, MLA 14. Shri Rohan Khaunte, MLA 15. Shri Anant Shet, Hon. Deputy Speaker 16. Shri Subhash alias Rajan Naik, MLA 17. Shri Rajan Naik, MLA 18. Dr. Pramod Sawant, MLA 19. Shri Vishnu Surya Naik Wagh, MLA 20. Shri Aleixo Reginaldo Lourenco, MLA 21. Shri Kiran Kandolkar, MLA</p>	<p>1/Negatived 1/Negatived 2/Negatived 2/Negatived</p>	<p>S/Shri Dilip Parulekar, the Hon. Minister for Tourism and Avertano Furtado, the Hon. Minister for Fisheries replied to the debate on the 13th August, 2015.</p>	<p>6</p>
<p>12.</p>	<p>Demand No. 1- Legislature Secretariat Demand NO. 3- District & Sessions Court, North Goa Demand No. 4- District & Sessions Court, South Goa</p>	<p>14.8.2015</p>	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Subhash Phal Dessai, MLA 3. Shri Luis Carlos Almeida, MLA</p>			

<p>Demand No. 5- Prosecution Demand No. 6- Election Office Demand No. 10- Notary Services Demand No. 28- Adminsitrative Tribunal Demand No. 63- Rajya Sainik Board Demand No. 73- State Election Commission Demand No. 82- Information Technology Demand No. 85- Appropriation to the Contingency Fund Charged Expenditure- Raj Bhavan (discussion only) Charged Expenditure- Debt Services (discussion only) Charged Expenditure- Goa Public Service Commission (discussion only)</p>		<p>4. Shri Mauvin Godinho, MLA 5. Shri Lavoo Mamledar, MLA 6. Shri Sidharth Kuncaliencar, MLA 7. Shri Nilesh Cabral, MLA 8. Shri Rohan Khaunte, MLA 9. Shri Aleixo Reginaldo Lourenco, MLA 10. Shri Glenn Souza Ticlo, MLA 11. Shri Caetano Silva, MLA</p>	<p>1/Negatived</p>		
<p align="center"><u>DISCUSSION, VOTING AND PASSING OF THE DEMANDS FOR GRANTS FOR THE YEAR 2015-2016</u></p> <p>Demand Nos. 2, 14, 22, 27, 29, 54, 75, 79, 84, 59, 61, 71, 13, 21, 77, 43, 70, 74, 8, 9, 11, 12, 30, 32, 83, 42, 81, 19, 57, 80, 20, 56, 76, 31, 47, 48, 49, 51, 53, 65, 67, 7, 15, 16, 33, 55, 82, 34, 35, 36, 37, 38, 39, 40, 41, 44, 45, 50, 58, 78, 52, 60, 66, 64, 72, 46, 68, 5, 17, 18, 23, 25, 26, 63, 1, 3, 4, 6, 10, 28, 62 and 73 were discussed, voted and passed.</p>					

19. ONE GOVERNMENT BILL REFERRED TO SELECT COMMITTEE

The Goa Entertainment Tax (Amendment) Bill, 2015, was referred to the Select Committee on 14.8.2015.

The Select Committee which was constituted by the House consists of the following Members namely:

1. Shri Laxmikant Parsekar, Chairman
2. Shri Mauvin Godinho..... Member.
3. Shri Rohan Khaunte..... Member
4. Shri Vishnu Surya Naik Wagh..... Member
5. Shri Siddharth Kuncaliencar..... Member.
6. Shri Micheal Lobo..... Member.
7. Shri Subhash Phal Dessai..... Member.
8. Shri Kiran Kandolkar..... Member.

20. CONSTITUTION OF A HOUSE COMMITTEE

A House Committee was constituted on the 13th August, 2015, to examine in depth and to discuss the subject matter on bull fights.

The House Committee consists of the following Members:-

1. Shri Vishnu Surya Naik Wagh... Chairman
2. Shri Caetano Silva.... Member
3. Shri Aleixo R. Lourenco.... Member
4. Shri Kiran Kandolkar.... Member
5. Shri Benjamin Silva.... Member

21. VALEDICTORY REMARKS BY THE HON. SPEAKER

The Hon. Speaker, Shri Rajendra Arlekar, made valedictory remarks on the conclusion of the Session on the 14th August, 2015.

22. CONCLUSIONS

The National Anthem was played in the Legislative Assembly on the conclusion of the Session. The Session, which commenced on the 27th July, 2015 was adjourned *sine die* at the conclusion of the Session on the 14th August, 2015. The Tenth Session of the Sixth Legislative Assembly of the State of Goa has been prorogued by the Hon. Governor, with effect from the 26th August, 2015.
